

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 30.03.2026 to 02.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & E	2	S/Shri Saktijit Dey, Vice President & Girish Agrawal, AM (on 30 th Mar)
E	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM (on 1 st & 2 nd April)
B	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM (on 1 st & 2 nd April)
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (on 1 st & 2 nd April)
C & K	4	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM (on 30 th Mar) S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM (on 1 st & 2 nd April)
A & H	6	S/Shri O P Kant, AM & Pawan Singh, JM (on 30 th Mar) S/Shri O P Kant, AM & Anikesh Banerjee, JM (on 1 st & 2 nd April)
J & SMC	7	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM

Constitution of Benches 06.04.2026 to 09.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (from 6 th to 8 th April) S/Shri Pawan Singh JM & Makarand V Mahadeokar, AM (on 9 th April)
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C & K	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

Constitution of Benches 13.04.2026 to 16.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
K	(K- At 2:30 pm)	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseeth, AM

Constitution of Benches 20.04.2026 to 23.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
K	9 (At 2:30 pm)	Smt Kavitha Rajagopal, JM & Shri Jagadish, AM
F	11	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseeth, AM

- 'D' Bench will not function on 30th March 2026 and the cases fixed will be distributed on 1st and 2nd April, 2026
- 'G' & 'I' Benches will not function on 30th March and 1st & 2nd April 2026. The cases fixed on these dates will be distributed between 6th to 9th April 2026.

Sd/-
[Saktijit Dey]
VICE PRESIDENT

Dated: 27th March, 2026.
(Hindi version follows)

INCOME TAX APPELLATE TRIBUNAL

3rd & 4th Floor, Prathishtha Bhavan,

101 Maharshi Karve Marg,

Mumbai -400 020.

NOTICE

**Appeals upto the year 2018 fixed before “ A ” to “ G ” Benches & “ SMC ”
Bench are to be treated as Old Appeals and will be taken up for hearing and
disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these
appeals, except, under exceptional circumstances.**

By order


ASSISTANT REGISTRAR

Mumbai.

Dated: 17.04.2026



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 02nd April, 2026

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 06.04.2026 to 02.05.2026 – Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting No. (Cisco Webex)	PWD
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	2642 366 8521	2026
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	2644 217 1461	2026
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	2643 815 7257	2026
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	2642 125 4122	2026
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	2643 736 6601	2026
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	2642 474 4799	2026
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	2640 956 2087	2026
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	2641 988 2001	2026
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	2642 241 0933	2026
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	2640 418 0078	2026
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	Not Function	N/A

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

Assistant Registrar



INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 993/MUM/2026	2018	[D] LOGICASH SOLUTIONS PRIVATE LIMITED (E-FILE) (FOB)	
2	ITA 992/MUM/2026	2017	[D] LOGICASH SOLUTIONS PRIVATE LIMITED (E-FILE) (FOB)	
3	ITA 1066/MUM/2026	2016	[D] LOGICASH SOLUTIONS PRIVATE LIMITED (E-FILE) (FOB)	
4	ITA 2865/MUM/2024	2017-18	[A] ANUPAM INDUSTRIES (RECALLED MATTER)	
5	ITA 3760/MUM/2025	2020-21	[D] ACE ASSOCIATES (E-FILE)	
6	ITA 5294/MUM/2025	2018-19	[A] LIC HOUSING FINANCE LIMITED (E-FILE)	
7	ITA 5717/MUM/2025	2010-11	[A] LIFE TELECOM PRIVATE LIMITED	
8	ITA 6303/MUM/2025	2014-15	[A] ASHOK JAYANTIBHAI MIYANI (E-FILE)	
9	ITA 7111/MUM/2025	2017-18	[A] SHRI ALOK AGARWAL	
10	ITA 7126/MUM/2025	2012-13	[A] ASHISH KISHORE AVARSEKAR	
11	ITA 7195/MUM/2025	2015-16	[A] MR. AMIT LAMBA	
12	ITA 7695/MUM/2025	2014-15	[A] LODHA DEVELOPERS LIMITED (AS SUCESSOR TO SHREENIWAS COTTON MILLS LIMITED)	
13	ITA 7875/MUM/2025	2014-15	[D] LODHA DEVELOPERS LIMITED (SUCCESSOR TO SHREENIWAS COTTON MILLS LTD) (E-FILE)	
14	ITA 8278/MUM/2025	2014-15	[A] AXIS TRADING COMPANY PRIVATE LIMITED	
15	ITA 9177/MUM/2025	2011-12	[A] ANIL GOYAL (E-FILE)	
16	ITA 182/MUM/2026	2015-16	[A] MUSTAQUE AHMED MERCHANT	
17	ITA 188/MUM/2026	2017-18	[A] MITHIBAI COLLEGE EMPLOYEES CO OPERATIVE CREDIT SOCIETY LIMITED	
18	ITA 275/MUM/2026	2022-23	[A] SOWIL LIMITED	
19	ITA 287/MUM/2026	2018-19	[A] MANITI JAYESH SHAH (E-FILE)	
20	ITA 201/MUM/2026	2014-2015	[A] ANAND VISHWANATH SUREKA (E-FILE)	
21	ITA 376/MUM/2026	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	
22	ITA 377/MUM/2026	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	

CAUSE LIST OF A BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	CO 140/MUM/2026	2012-13	[A] AADIT GEMS (E-FILE)	
24	ITA 430/MUM/2026	2020-21	[A] MANJUDEVI SURESH PUROHIT (E-FILE)	
25	ITA 434/MUM/2026	2012-13	[A] ANISH RAJKUMAR PARASRAMPURIA (E-FILE)	
26	ITA 587/MUM/2026	2017-2018	[A] SANGEETA KISHAN LATURKAR (E-FILE)	
27	ITA 724/MUM/2026	2025-26	[A] A T SHAH CHARITABLE TRUST	
28	ITA 725/MUM/2026	2025-26	[A] A T SHAH CHARITABLE TRUST	
29	ITA 872/MUM/2026	2012-13	[D] AADIT GEMS (E-FILE)	
30	ITA 873/MUM/2026	2013-14	[D] AADIT GEMS (E-FILE)	
31	CO 141/MUM/2026	2013-14	[A] AADIT GEMS (R-FILE)	
32	ITA 1007/MUM/2026	2012-13	[D] AADIT DIAMOND (E-FILE)	
33	CO 142/MUM/2026	2012-13	[A] AADIT DIAMOND (E-FILE)	
34	ITA 1026/MUM/2026	-	[A] SHREE SARALAL NAGARSETH CHARITABLE TRUST	
35	ITA 1054/MUM/2026	2009-10	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
36	ITA 1055/MUM/2026	2010-11	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
37	ITA 1056/MUM/2026	2011-12	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
38	ITA 1057/MUM/2026	2012-13	[A] SGS INDIA PRIVATE LIMITED (E-FILE)	
39	ITA 1058/MUM/2026	2015-2016	[A] SIMIN MOHAMMAD SAMIR (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

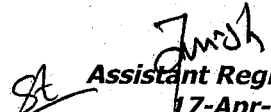
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4447/MUM/2025	2017-18	[A] AADIL KAZI (E-FILE)	
2	ITA 5872/MUM/2025	2018-19	[A] M/S AVANT HERITAGE IV REALTY LLP (NOW KNOWN AS AVANT HERITAGE IV REALTY PVT LTD)	
3	ITA 7243/MUM/2025	2019-20	[D] ANMOL GOVINDRAM SEKHRI (E-FILE)	
4	CO 360/MUM/2025	2019-20	[A] ANMOL GOVINDRAM SEKHRI (E-FILE)	
5	ITA 9399/MUM/2025	2018-19	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
6	ITA 9400/MUM/2025	2019-20	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
7	ITA 9401/MUM/2025	2020-21	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
8	ITA 9402/MUM/2025	2021-22	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
9	ITA 7961/MUM/2025	2017-2018	[A] LION STEEL PRIVATE LIMITED (E-FILE)	
10	ITA 8052/MUM/2025	2023-24	[A] L N ENTERPRISES (E-FILE)	
11	ITA 8233/MUM/2025	2023-24	[D] L N ENTERPRISES (E-FILE)	
12	ITA 207/MUM/2026	2010-11	[A] MADANMOHANLAL G ARORA (E-FILE)	
13	ITA 313/MUM/2026	2025-26	[A] SHREE GHATKOPAR GODWAD JAIN SANGH TRUS (E-FILE)	
14	ITA 373/MUM/2026	2020-21	[A] ARVIND RATANCHAND JAIN (E-FILE)	
15	ITA 407/MUM/2026	2015-16	[D] A PRABHAV MANAS PROJECT (E-FILE)	
16	ITA 551/MUM/2026	2026-27	[A] ANILTHOMAS FELLOWSHIP FOUNDATION	
17	ITA 552/MUM/2026	2026-27	[A] ANIL THOMAS FELLOWSHIP FOUNDATION	
18	ITA 626/MUM/2026	2025-26	[A] AKHIL BHARATIYA NANDWANA PRAGATI SANGH (E-FILE)	
19	ITA 751/MUM/2026	2016-17	[A] ANIL SHILPAYATAN PRIVATE LIMITED (E-FILE)	
20	ITA 794/MUM/2026	2014-15	[D] AJMERA HOUSING CORPORATION BANGALORE (E-FILE)	
21	CO 146/MUM/2026	2014-15	[A] AJMERA HOUSING CORPORATION BANGALORE (E-FILE)	
22	ITA 906/MUM/2026	2012-13	[A] LUCKY JEWELLERY	

CAUSE LIST OF A BENCH FOR 21-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1091/MUM/2026	2016-17	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
24	ITA 1092/MUM/2026	2018-19	[A] SUNSHINE TRACON PVT. LTD. (E-FILE)	
25	ITA 1098/MUM/2026	2011-12	[A] S F REALTY VENTURES PRIVATE LIMITED (E-FILE)	
26	ITA 1103/MUM/2026	2007-08	[A] S GUPTA & COMPANY (E-FILE)	
27	ITA 1110/MUM/2026	2015-16	[D] S D CORPORATION PVT. LTD. (E-FILE)	
28	ITA 1111/MUM/2026	2016-17	[D] S D CORPORATION PVT. LTD. (E-FILE)	
29	ITA 1112/MUM/2026	2017-18	[D] S D CORPORATION PVT. LTD. (E-FILE)	
30	ITA 1113/MUM/2026	2018-19	[D] S D CORPORATION PVT. LTD. (E-FILE)	
31	ITA 1130/MUM/2026	2013-14	[D] SANGAM (INDIA) LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF A BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

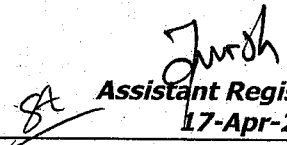
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3804/MUM/2026	NA	[A] ADITYA BIRLA EDUCATION TRUST (E-FILE) (EH)	
2	ITA 5870/MUM/2025	2017-18	[A] ADINATH ENTERPRISES	
3	ITA 5948/MUM/2025	2019-20	[A] LALIT KUMAR JAIN	
4	ITA 6024/MUM/2025	2018-19	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
5	ITA 839/MUM/2026	2014-15	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
6	ITA 840/MUM/2026	2015-16	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
7	ITA 841/MUM/2026	2016-17	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
8	ITA 842/MUM/2026	2017-18	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
9	ITA 843/MUM/2026	2017-18	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
10	ITA 844/MUM/2026	2021-22	[A] APCOTEX INDUSTRIES LIMITED (E-FILE)	
11	ITA 6049/MUM/2025	2019-20	[A] AJAY CHAMPKALAL METHA	
12	ITA 6109/MUM/2025	2012 - 13	[A] AHUJA SYNLAB PRIVATE LIMITED (E-FILE)	
13	ITA 7455/MUM/2025	2013-14	[A] ARCHANA PLANTS AND EQUIPMENTS	
14	ITA 7722/MUM/2025	2021-22	[A] L7 MEDIA PRIVATE LIMITED (E-FILE)	
15	ITA 7723/MUM/2025	2023-2024	[A] L7 MEDIA PRIVATE LIMITED (E-FILE)	
16	ITA 7724/MUM/2025	2023-24	[D] L7 MEDIA PRIVATE LIMITED (E-FILE)	
17	ITA 7725/MUM/2025	2023-24	[D] L7 CONSTRUCTION PRIVATE LIMITED (E-FILE)	
18	ITA 7801/MUM/2025	2023-2024	[A] L7 CONSTRUCTION PRIVATE LIMITED (E-FILE)	
19	ITA 8164/MUM/2025	2023-24	[A] AMPSEPC PRIVATE LIMITED (E-FILE)	
20	ITA 8975/MUM/2025	2021-22	[A] ALUPLEX INDIA PRIVATE LIMITED	
21	ITA 9023/MUM/2025	2015-16	[A] ABHAY YESHWANT POTNIS (E-FILE)	
22	ITA 243/MUM/2026	2022-23	[A] SPARKLE DIAM PVT. LTD (E-FILE)	

CAUSE LIST OF A BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 261/MUM/2026	2014-15	[A] ALL SOLUTION FACILITY MANAGEMENT PRIVATE LIMITED (E-FILE)	
24	ITA 291/MUM/2026	2014-2015	[A] MUMTAZ MOHSIN KHAN (E-FILE)	
25	ITA 293/MUM/2026	2017-18	[A] AADHYA MOTOR CAR COMPANY PRIVATE LIMITED (E-FILE)	
26	ITA 304/MUM/2026	2017-18	[A] SANGEETA VIPUL GANGANI	
27	ITA 576/MUM/2026	2018-19	[D] ARVIND SHANTILAL SHAH (E-FILE)	
28	ITA 797/MUM/2026	2010-11	[D] LAKSHACHANDI COLUMBIA DEVELOPERS (E-FILE)	
29	ITA 1151/MUM/2026	2010-11	[A] ANUBHAV ENGINEERING CO (E-FILE)	
30	ITA 1185/MUM/2026	2011-12	[A] AMJAD ANWAR SHAH BAZKER	
31	ITA 1187/MUM/2026	2023-24	[A] MR. ABHAY NAVINCHANDRA ZAVERI	
32	ITA 1196/MUM/2026	2016-17	[A] SONA MANTRI	
33	ITA 1197/MUM/2026	2017-18	[A] SHREE GOVARDHANI SARVAJANIK SEVA SANSTHA	
34	ITA 1209/MUM/2026	2014-15	[A] SMITA CONDUCTORS PRIVATE LIMITED (E-FILE)	
35	ITA 1210/MUM/2026	2025-26	[A] SWARUPCHAND AGARWAL CHARITABLE TRUST (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

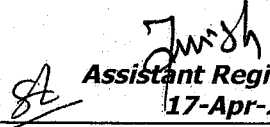
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5744/MUM/2024	2016-17	[D] LARSEN & TOUBRO LIMITED (E-FILE)	
2	CO 281/MUM/2024	2016-17	[A] LARSEN AND TOUBRO LIMITED	
3	ITA 3399/MUM/2025	2020-21	[A] ABNL INVESTMENT LIMITED	
4	ITA 6094/MUM/2025	2011-12	[D] ANIL AGRAWAL (E-FILE)	
5	ITA 6165/MUM/2025	2018-19	[D] ARSHIYA LIMITED (E-FILE)	
6	ITA 6177/MUM/2025	2011-12	[A] ASHWIN MANGALDAS PANDYA	
7	ITA 6178/MUM/2025	2012-13	[A] ASHWIN MANGALDAS PANDYA	
8	ITA 6179/MUM/2025	2011-12	[A] ASHWIN MANGALDAS PANDYA	
9	ITA 7354/MUM/2025	2017-18	[A] ANTHONY P. LEWIS	
10	ITA 7752/MUM/2025	2010-11	[A] LALIT M NEPANI HUF	
11	ITA 7851/MUM/2025	2015-16	[A] ARUSHA ATUL BORA (E-FILE)	
12	ITA 9018/MUM/2025	2020-21	[A] ADHAR NAGRI SAHAKARI PATPEDHI MARYADIT (E-FILE)	
13	ITA 9042/MUM/2025	2014-15	[A] LATE ANILKUMAR AGGARWAL (LEGAL HEIR OF SARANGA ANIL KUMAR AGGARWAL)	
14	ITA 9043/MUM/2025	2016-17	[A] LATE ANILKUMAR AGGARWAL (LEGAL HEIR OF SARANGA ANIL KUMAR AGGARWAL)	
15	ITA 9044/MUM/2025	2015-16	[A] LATE ANILKUMAR AGGARWAL (LEGAL HEIR OF SARANGA ANIL KUMAR AGGARWAL)	
16	ITA 9045/MUM/2025	2017-18	[A] LATE ANILKUMAR AGGARWAL (LEGAL HEIR OF SARANGA ANIL KUMAR AGGARWAL)	
17	ITA 9066/MUM/2025	2018-19	[A] ASHWIN CHHOTALAL PAURANA	
18	ITA 9093/MUM/2025	2012-13	[A] ABDULHAMID ABDULMAJID NATHANI (E-FILE)	
19	ITA 9101/MUM/2025	2009-10	[A] LATA SATISH TAMBE (E-FILE)	
20	ITA 9125/MUM/2025	2018-19	[D] ANTIQUE STOCK BROKING LIMITED (E-FILE)	
21	CO 105/MUM/2026	2018-19	[A] ANTIQUE STOCK BROKING LIMITED	
22	ITA 9151/MUM/2025	2020-21	[A] AVENDUS ENHANCED RETURN FUND	

CAUSE LIST OF A BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 339/MUM/2026	2016-17	[A] MAHAVEER GAUTAMCHAND JAIN (E-FILE)	
24	ITA 340/MUM/2026	2016-17	[A] MAHAVEER GAUTAMCHAND JAIN (E-FILE)	
25	ITA 362/MUM/2026	2016-17	[A] M/S. LEELA LACE HOLDINGS PRIVATE LIMITED	
26	ITA 1224/MUM/2026	2018-19	[A] ASHA PRADEEP KEDIA	
27	ITA 1257/MUM/2026	2016-17	[A] ARCIL AST 023-I TRUST	
28	ITA 1264/MUM/2026	2016-17	[A] ABDUL FAKRUDDIN UDEPURWALA (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2348/MUM/2002	1996-97	[D] BOARD OF CONTROL FOR CRICKET IN INDIA	
2	ITA 2695/MUM/2018	2009-10	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
3	ITA 2696/MUM/2018	2011-12	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
4	ITA 2697/MUM/2018	2009-10	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
5	ITA 2698/MUM/2018	2010-11	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
6	ITA 2699/MUM/2018	2011-12	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
7	ITA 2700/MUM/2018	2012-13	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
8	ITA 2701/MUM/2018	2013-14	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
9	ITA 2702/MUM/2018	2014-15	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
10	ITA 6844/MUM/2018	2015-16	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
11	ITA 6850/MUM/2018	2010-11	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
12	ITA 5858/MUM/2019	2016-17	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
13	ITA 7202/MUM/2019	2015-16	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
14	ITA 1984/MUM/2020	2017-18	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
15	ITA 1855/MUM/2023	2018-19	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
16	ITA 1856/MUM/2023	2019-20	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	
17	ITA 3457/MUM/2023	2021-22	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
18	ITA 3458/MUM/2023	2020-21	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
19	ITA 3774/MUM/2023	2014-15	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED APPEAL)	
20	ITA 3775/MUM/2023	2013-14	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED APPEAL)	
21	ITA 3920/MUM/2023	2014-15	[D] BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
22	ITA 3921/MUM/2023	2013-14	[D] BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
23	ITA 871/MUM/2024	2018-19	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA (E-FILED)	
24	ITA 6934/MUM/2024	2020-21	[D] GLOBEOP FINANCIAL SERVICES TECHNOLOGIES INDIA PVT LTD (E-FILING)	
25	ITA 3619/MUM/2025	2015-16	[D] SSV MARKETING PRIVATE LIMITED (E-FILE)	
26	ITA 225/MUM/2026	2018-19	[D] NEELKANTH URBAN DEVELOPERS PVT LTD (E-FILE)	
27	CO 130/MUM/2026	2018-19	[A] NEELKANTH URBAN DEVELOPERS PVT LTD (E-FILE)	
28	ITA 7671/MUM/2025	2019-20	[A] BHAVESH MULJI KATIRA	
29	ITA 1060/MUM/2026	2015-16	[A] NANDINI NARESH HINGORANEE (E-FILE)	
30	ITA 1068/MUM/2026	2020-21	[A] BHARATI CHANDRAHAS KARAJGI (E-FILE)	

CAUSE LIST OF B BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 1069/MUM/2026	2020-21	[A] BHARATI CHANDRAHAS KARAJGI (E-FILE)	
32	ITA 1087/MUM/2026	2013-14	[A] BREACH CANDY HOSPITAL TRUST (E-FILE)	
33	ITA 1125/MUM/2026	2014-15	[D] BHAGERIA INDUSTRIES LIMITED (E-FILE)	
34	ITA 1129/MUM/2026	2018-19	[D] BUILDING TECHNOLOGIES INDIA PVT. LTD. (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3586/MUM/2023	1991-92	[A] BHUPENDRA C. DALAL	
2	ITA 3587/MUM/2023	1992-93	[A] BHUPENDRA C. DALAL	
3	ITA 3588/MUM/2023	1993-94	[A] BHUPENDRA C. DALAL	
4	ITA 8157/MUM/2025	2017-18	[A] BACHHRAJ AND COMPANY PRIVATE LIMITED (E-FILE)	
5	ITA 8159/MUM/2025	2020-21	[A] BACHHRAJ AND COMPANY PRIVATE LIMITED (E-FILE)	
6	ITA 8158/MUM/2025	2018-19	[A] BACHHRAJ AND COMPANY LIMITED (E-FILE)	
7	ITA 9082/MUM/2025	2016-17	[A] M/S. BHARAT UDYOG LIMITED	
8	ITA 9083/MUM/2025	2012-13	[A] M/S. BHARAT UDYOG LIMITED	
9	ITA 9167/MUM/2025	2015-16	[A] M/S. BHARAT UDYOG LIMITED	
10	ITA 9520/MUM/2025	2020	[D] BHAVNA BHARAT DAFTARY (E-FILE)	
11	ITA 9524/MUM/2025	2015-16	[D] SAHANA DWELLERS PRIVATE LIMITED (E-FILE)	
12	ITA 1099/MUM/2026	2017-18	[A] THE NILGIRI DAIRY FARM PRIVATE LIMITED (E-FILE)	
13	ITA 1141/MUM/2026	2019-20	[A] SANDIP SATISH TAYAL (E-FILE)	
14	ITA 1143/MUM/2026	A Y 2020-21	[A] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
15	ITA 1144/MUM/2026	A Y 2021-22	[A] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
16	ITA 1145/MUM/2026	A Y 2021-22	[A] NARESH HARKARAM CHOUDHARY (E-FILE)	
17	ITA 1149/MUM/2026	A Y 2010-11	[A] LATE BHAGWANBHAI KALYANBHAI KUKADIYA REPRESENT BY LEGAL HEIR KHASHIBEN B KUKADIA (E-FILE)	
18	ITA 1183/MUM/2026	2018-19	[A] NESCO LTD	
19	ITA 1203/MUM/2026	2016-2017	[A] NAVRATTAN BLUE CRETE INDUSTRIES PRIVATE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 843/MUM/2024	2015-16	[A] STERLING HOLIDAY RESORTS LIMITED (E-FILED)	
2	ITA 941/MUM/2024	2015-16	[D] STERLING HOLIDAY RESORTS LTD. (E-FILED)	
3	ITA 5793/MUM/2025	2009-10	[A] MRS. BHARTI PAVILAL VORA	
4	ITA 5794/MUM/2025	2010-11	[A] MRS. BHARTI RAVILAL VORA	
5	ITA 9124/MUM/2025	2012-13	[D] NIKHIL DHIREN SHAH (E-FILE)	
6	ITA 9168/MUM/2025	2018-19	[A] SUDARSHAN SHARDA (E-FILE)	
7	ITA 9518/MUM/2025	2015-16	[D] SUMUKH KRISHNA DEVELOPERS (E-FILE)	
8	ITA 9522/MUM/2025	2009-10	[D] SPRINGBOARD MACHINE TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
9	ITA 38/MUM/2026	2012-13	[A] SOHANLAL SEWARAM JAGGI (HUF) (E-FILE)	
10	ITA 694/MUM/2026	2020-21	[D] NITIN KSHIRSAGAR (HUF) (E-FILE)	
11	ITA 1153/MUM/2026	2015-16	[A] SAINATH BUILDERS AND DEVELOPERS (E-FILE)	
12	ITA 1156/MUM/2026	2015-16	[A] SHANKAR RAJARAM NEELAM (E-FILE)	
13	ITA 1158/MUM/2026	2018-19	[A] SANJEEV DAYA KHOSLA (E-FILE)	
14	ITA 1172/MUM/2026	2016-17	[A] SUMITRA SOMANI (E-FILE)	
15	ITA 1239/MUM/2026	2020-21	[A] NIRMAL TRADING CORPORATION (E-FILE)	
16	ITA 1283/MUM/2026	2018-19	[A] NEELESHKUMAR RADHESHYAM LAHOTI	
17	ITA 1285/MUM/2026	2023-24	[A] MR. BINNY VINOD SHAH	
18	ITA 1330/MUM/2026	2022-23	[A] NANHI PARI FOUNDATION (E-FILE)	
19	ITA 1331/MUM/2026	2013-14	[D] NRC LTD (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2072/MUM/2018	2010-11	[D] M/S. CROSSWIZ TRADING PVT LTD., EARLIER KNOWN AS M/S.BENCO FINANCE AND INVESTMENTS PRIVATE LIMITED	
2	ITA 6182/MUM/2025	2011-12	[A] N.R. CORPORATION	
3	ITA 6183/MUM/2025	2012-13	[A] N.R. CORPORATION	
4	ITA 4617/MUM/2025	2011-12	[A] NIHITA FINANCIAL SERVICES PRIVATE LIMITED	
5	ITA 8121/MUM/2025	2010	[D] NIPA PREMAL DOSHI (E-FILE)	
6	ITA 8122/MUM/2025	2011	[D] NIPA PREMAL DOSHI (E-FILE)	
7	ITA 9305/MUM/2025	2022-23	[D] BROWN BULL LOGISTICS PRIVATE LIMITED (E-FILE)	
8	ITA 9312/MUM/2025	2023-24	[A] BANSI FASHION PRIVATE LIMITED (E-FILE)	
9	ITA 550/MUM/2026	2018-19	[A] BHARAT TALAKSHI CHHEDA	
10	ITA 1230/MUM/2026	2012-13	[A] SEEMA DHRUVA MALL (E-FILE)	
11	ITA 1231/MUM/2026	2013-14	[A] SEEMA DHRUVA MALL (E-FILE)	
12	ITA 1245/MUM/2026	2018-19	[A] SUREKHA DINESH ADANI (E-FILE)	
13	ITA 1252/MUM/2026	NOT APPLICABLE	[A] SHRI ANDHERI KVO SEVA SAMAJ (E-FILE)	
14	ITA 1261/MUM/2026	2023-24	[A] SHRI DIGAMBAR JAIN SARVOPYOGI DHARMIK NYAS (E-FILE)	
15	ITA 1332/MUM/2026	2014-15	[D] NRC LIMITED (E-FILE)	
16	ITA 1333/MUM/2026	2018-19	[D] NRC LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

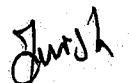
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4353/MUM/2024	2015-16	[A] CHAND MIYAJAN QURESHI	
2	ITA 5170/MUM/2024	2015-16	[D] CHANDMIYA MIYAJAN QURESHI (E-FILE)	
3	ITA 1151/MUM/2025	2016-17	[A] PRAGATI ASHOK CORPORATION	
4	ITA 5291/MUM/2025	2012-13	[A] PRAJATMA TRADING COMPANY PVT LTD(AMALGAMATED WITH SPRIT INFRAPOWER AND MULTIVENTURES PVT LTD EARLIER KNOWN AS SPRIT TEXTILES PVT LTD	
5	ITA 5297/MUM/2025	2020-21	[D] M/S. PRIYAM PROJECTS (I) PRIVATE LIMITED (E-FILE)	
6	ITA 6079/MUM/2025	2020-21	[D] CLARION COSMETICS PRIVATE LIMITED (E-FILE)	
7	ITA 6145/MUM/2025	2010-11	[A] SHIVA STEELS (E-FILE)	
8	ITA 6662/MUM/2025	2018-19	[A] IIC LIMITED (E-FILE)	
9	ITA 6725/MUM/2025	2012-13	[A] PMS EXPORTS PRIVATE LIMITED	
10	ITA 6973/MUM/2025	2009-10	[A] INFINITI RETAIL LIMITED (E-FILE)	
11	ITA 7967/MUM/2025	2013	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
12	ITA 7968/MUM/2025	2014	[D] IDOL MULTITRADE PVT. LTD. (E-FILE)	
13	ITA 760/MUM/2026	2020-21	[A] PRIME DISTRIBUTORS (E-FILE)	
14	ITA 773/MUM/2026	2016-17	[D] PRAVARA RENEWABLE ENERGY LIMITED (E-FILE)	
15	ITA 791/MUM/2026	2023-24	[D] PATEL KIRAN HARIBHAI HUF (E-FILE)	
16	ITA 5979/MUM/2025	2012-13	[D] P. LALIT & CO. (E-FILE)	
17	ITA 5980/MUM/2025	2013-14	[D] P. LALIT & CO. (E-FILE)	
18	ITA 6976/MUM/2025	2018-19	[D] PRIVA INFRACON (E-FILE)	
19	ITA 7435/MUM/2025	1994-95	[A] ION EXCHNAGE (INDIA) LIMITED (E-FILE)	
20	ITA 8905/MUM/2025	2012-13	[A] CHIRAG BHARAT HUF	
21	ITA 8906/MUM/2025	2018-19	[A] CHIRAG BHARAT HUF	
22	ITA 435/MUM/2026	2017-18	[A] PRADEEP SHANKARANAND KANAGALI (E-FILE)	
23	ITA 775/MUM/2026	2017	[D] PRADEEP PRADEEP SHANKARANAND KANAGALI (E-FILE)	
24	ITA 9470/MUM/2025	2013-14	[A] PRAKASH J TATE (E-FILE)	
25	ITA 566/MUM/2026	2023-24	[A] PLUTONIUM BUSINESS SOLUTION PRIVATE LIMITED	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1716/MUM/2025	2012-13	[D] INDU MAHENDRA SHAH (E-FILE)	
2	ITA 5122/MUM/2025	2016-17	[A] CHIRANJIV SINGH (E-FILE)	
3	ITA 7597/MUM/2025	2017-18	[D] PADMAVATI INVESTMENT (E-FILE)	
4	CO 24/MUM/2026	2017-18	[A] PADMAVATI INVESTMENT	
5	ITA 8018/MUM/2025	-	[A] MULUND VIDYAZANKAR	
6	ITA 8019/MUM/2025	-	[A] MULUND VIDYAZANKAR	
7	ITA 8145/MUM/2025	2016-17	[A] CEAT LIMITED (E-FILE)	
8	ITA 8146/MUM/2025	2020-21	[A] CEAT LIMITED (E-FILE)	
9	ITA 8154/MUM/2025	2022-23	[D] CONCEPT COMMUNICATION LIMITED (E-FILE)	
10	ITA 8167/MUM/2025	2011	[D] INVENTURE GROWTH & SECURITIES LIMITED (E-FILE)	
11	ITA 8168/MUM/2025	2012	[D] INVENTURE GROWTH & SECURITIES LIMITED (E-FILE)	
12	ITA 8169/MUM/2025	2014	[D] INVENTURE GROWTH & SECURITIES LIMITEDQ (E-FILE)	
13	CO 3/MUM/2026	2011	[A] INVENTURE GROWTH AND SECURITIES LIMITED	
14	CO 4/MUM/2026	2014	[A] INVENTURE GROWTH AND SECURITIES LIMITED	
15	CO 5/MUM/2026	2012	[A] INVENTURE GROWTH AND SECURITIES LIMITED	
16	ITA 548/MUM/2026	2011-12	[A] CHANDRA ENGINEERING AND MECHANICAL PVT LTD	
17	ITA 804/MUM/2026	2017-18	[A] PAVAN MEHTA	
18	ITA 805/MUM/2026	2015-16	[A] PIR MAKHDUM SAHED CHARITABLE TRUST	
19	ITA 817/MUM/2026	2019-20	[A] INDIA STANDARD LOAN TRUST XLIX	
20	ITA 890/MUM/2026	2017-2018	[A] M/S. CYIENT INSIGHTS PRIVATE LIMITED (FORMELY KNOW AS M/S. CITEC ENINGEERING INDIA PRIVATE LIMITED) (E-FILE)	


Assistant Registrar
5D 17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3531/MUM/2014	2004-05	[A] PROCTER & GAMBLE HOME PRODUCTS LTD (HIGH COURT DIRECTION)	
2	ITA 4977/MUM/2017	2005-06	[A] PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED (ERSTWHILE KNOWN AS PROCTER AND GAMBLE HOME PRODUCTS LIMITED)	
3	ITA 5973/MUM/2017	2005-06	[D] PROCTER & GAMBLE HOME PRODUCTS P.LTD	
4	ITA 2598/MUM/2025	2009-10	[A] MUMBAI PORT AUTHORITY (E-FILE)	
5	ITA 2604/MUM/2025	2012-13	[A] MUMBAI PORT AUTHORITY (E-FILE)	
6	ITA 2834/MUM/2025	2009-10	[D] MUMBAI PORT AUTHORITY (E-FILE)	
7	ITA 2835/MUM/2025	2012-13	[D] MUMBAI PORT AUTHORITY (E-FILE)	
8	ITA 4644/MUM/2025	2022-23	[A] M/S. INDISOL MARKETING PVT LTD (STAY GRANTED)	
9	ITA 5225/MUM/2025	2018-19	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PVT LTD	
10	ITA 5226/MUM/2025	2020-21	[A] IQVIA CONSULTING AND INFORMATION SERVICES INDIA PRIVATE LIMITED	
11	ITA 6206/MUM/2025	2019-20	[D] CHALET HOTELS LIMITED (E-FILE)	
12	CO 361/MUM/2025	2019-20	[A] CHALET HOTELS LIMITED	
13	ITA 6307/MUM/2025	2015-16	[A] PRASHANT VASANT BHAMARE (E-FILE)	
14	ITA 8202/MUM/2025	2011-12	[A] PIYALI TRADING COMPANY PRIVATE LIMITED (E-FILE)	
15	ITA 8203/MUM/2025	2012-13	[A] PIYALI TRADING COMPANY PRIVATE LIMITED (E-FILE)	
16	ITA 8208/MUM/2025	2009-10	[D] COSMOS ENTERPRISES (E-FILE)	
17	ITA 8209/MUM/2025	2010-11	[D] COSMOS ENTERPRISES (E-FILE)	
18	ITA 9421/MUM/2025	2023-24	[A] CHALO MOBILITY PVT LTD	
19	ITA 883/MUM/2026	2023-2024	[D] CHALO MOBILITY PRIVATE LIMITED (E-FILE)	
20	ITA 44/MUM/2026	2016-2017	[A] CITYGOLD INVESTMENTS PRIVATE LIMITED (E-FILE)	
21	ITA 74/MUM/2026	2017-2018	[A] CITYGOLD INVESTMENTS PRIVATE LIMITED (E-FILE)	
22	ITA 133/MUM/2026	2018-2019	[A] CITYGOLD INVESTMENTS PRIVATE LIMITED (E-FILE)	
23	ITA 86/MUM/2026	2013-14	[A] PRATEEK JATIA	
24	ITA 87/MUM/2026	2014-15	[A] PRATEEK JATIA	
25	ITA 88/MUM/2026	2015-16	[A] PRATEEK JATIA	
26	ITA 89/MUM/2026	2016-17	[A] PRATEEK JATIA	
27	ITA 90/MUM/2026	2017-18	[A] PRATEEK JATIA	
28	ITA 231/MUM/2026	2013-14	[D] PRATEEK VINOD JATIA (E-FILE)	

CAUSE LIST OF C BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

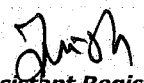
IN COURT ROOM 5

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
29	ITA 232/MUM/2026	2014-15	[D] PRATEEK VINOD JATIA (E-FILE)	
30	ITA 233/MUM/2026	2015-16	[D] PRATEEK VINOD JATIA (E-FILE)	
31	ITA 234/MUM/2026	2016-17	[D] PRATEEK VINOD JATIA (E-FILE)	
32	ITA 846/MUM/2026	2018-19	[A] ISHAAN PRADIP DIXIT (E-FILE)	
33	ITA 863/MUM/2026	2017-18	[A] CEAT LIMITED (E-FILE)	
34	ITA 880/MUM/2026	2016-17	[D] PERCEPT LIVE PRIVATE LIMITED (E-FILE)	
35	ITA 881/MUM/2026	2017-18	[D] PERCEPT LIVE PRIVATE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5968/MUM/2025	2018	[D] INNOWAVE IT INFRASTRUCTURES LIMITED (E-FILE)	
2	ITA 6782/MUM/2025	2013-14	[A] M/S PRAKASH TRADERS	
3	ITA 7246/MUM/2025	2011-12	[A] CEAT LIMITED (E-FILE)	
4	ITA 8210/MUM/2025	2012-13	[D] M/S CEAT LIMITED (E-FILE)	
5	ITA 8211/MUM/2025	2015-16	[D] M/S CEAT LIMITED (E-FILE)	
6	ITA 8212/MUM/2025	2016-17	[D] M/S CEAT LIMITED (E-FILE)	
7	ITA 8213/MUM/2025	2015-16	[A] CEAT LIMITED (E-FILE)	
8	ITA 7441/MUM/2025	2012-13	[A] CEAT LIMITED (E-FILE)	
9	ITA 7650/MUM/2025	2014-15	[A] CEAT LIMITED (E-FILE)	
10	ITA 8223/MUM/2025	2010-11	[A] PARESH DHANSUKHLAL GANDHI (E-FILE)	
11	ITA 8438/MUM/2025	2009-10	[A] PAVWAN DROLIAA (E-FILE)	
12	ITA 932/MUM/2026	2008-09	[A] PAVWAN DROLIAA (E-FILE)	
13	ITA 8674/MUM/2025	2013-14	[D] IQBAL ABDULAZIZ DAMANWALA (E-FILE)	
14	ITA 9148/MUM/2025	2013-14	[A] IQBAL ABDULAZIZ DAMANWALA	
15	ITA 920/MUM/2026	2021-22	[A] PRAKASH SHARAD JOSHI	
16	ITA 924/MUM/2026	2017-18	[A] PRAKASH SHARAD JOSHI	
17	ITA 925/MUM/2026	2017-18	[A] PRAKASH SHARAD JOSHI	
18	ITA 926/MUM/2026	N.A	[A] PADMA TULSIDAS SANGHAVI PUBLIC CHARITABLE TRUST	
19	ITA 934/MUM/2026	2010 -11	[A] PROGRESSIVE GLOBAL FINANCE (P) LTD. (SUCCESSOR TO LIMELIGHT SECURITIES PRIVATE LIMITED) (E-FILE)	
20	ITA 6718/MUM/2025	2021-22	[D] PRASHASTI ENTERPRISE	
21	ITA 6719/MUM/2025	2022-23	[D] PRASHASTI ENTERPRISE	
22	ITA 6949/MUM/2025	2022-23	[A] PRASHASTI ENTERPRISE	
23	ITA 6950/MUM/2025	2021-22	[A] PRASHASTI ENTERPRISES	
24	ITA 6879/MUM/2025	2011-12	[A] IDEACOUNT EDUCATION PRIVATE LIMITED	
25	ITA 8351/MUM/2025	2017	[D] CHETNA SURESH KHAKHARIA (E-FILE)	
26	ITA 95/MUM/2026	2010-11	[A] PANNALAL H. GULECHA HUF	
27	ITA 483/MUM/2026	2018	[D] ORBIT VENTURES DEVELOPERS (E-FILE)	
28	ITA 517/MUM/2026	2020-21	[A] PREMLATA JAISWAL (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

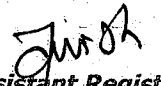
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4205/MUM/2024	2015-16	[A] M.P.RECYCLING COMPANY PRIVATE LIMITED (RECALLED MATTER)	
2	ITA 1378/MUM/2025	2011-12	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
3	ITA 1379/MUM/2025	2012-13	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
4	ITA 1380/MUM/2025	2013-14	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
5	ITA 1381/MUM/2025	2014-15	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
6	ITA 1382/MUM/2025	2015-16	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
7	ITA 1383/MUM/2025	2016-17	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
8	ITA 1384/MUM/2025	2017-18	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
9	ITA 1385/MUM/2025	2018-19	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
10	ITA 1616/MUM/2025	2012-13	[A] INDUSIND GENERAL INSURANCE COMPANY LIMITED(FORMERLY RELIANCE GENERAL INSURANCE COMPANY LIMITED)	
11	ITA 2776/MUM/2025	2020-21	[A] RELIANCE GENERAL INSURANCE COMPANY LIMITED	
12	ITA 4967/MUM/2025	2020-21	[D] RELIANCE GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
13	ITA 3110/MUM/2025	2016-17	[A] RISHIRAJ RADHESHYAM GUPTA	
14	ITA 3663/MUM/2025	2009-10	[A] RAMESH SETH LEGAL HEIR OF SAMRATHMAL PHOOLCHAND SETH (E-FILE)	
15	ITA 5347/MUM/2025	2014-15	[A] MANISH M SHAH HUF (E-FILE)	
16	ITA 7997/MUM/2025	2023-2024	[A] MEENA DALCHAND GUPTA CHARITABLE TRUST (E-FILE)	
17	ITA 8001/MUM/2025	2010-11	[D] R N GEMS (E-FILE)	
18	CO 2/MUM/2026	2010-11	[A] R N GEMS	
19	ITA 8253/MUM/2025	2014-15	[D] M/S. DOSHION WATER SOLUTIONS PVT. LTD (E-FILE)	
20	ITA 8564/MUM/2025	2013-14	[A] MANEKCHAND PANACHAND TRADING INVESTMENT COMPANY PVT LTD	
21	ITA 8931/MUM/2025	2020-21	[A] RUNWAL ENTERPRISES LIMITED (E-FILE)	
22	ITA 8932/MUM/2025	2021-22	[A] RUNWAL ENTERPRISES LIMITED (E-FILE)	
23	ITA 8933/MUM/2025	2022-23	[A] RUNWAL ENTERPRISES LIMITED (E-FILE)	
24	ITA 8934/MUM/2025	2023-24	[A] RUNWAL ENTERPRISES LIMITED (E-FILE)	

CAUSE LIST OF D BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 8935/MUM/2025	2024-25	[A] RUNWAL ENTERPRISES LIMITED (E-FILE)	
26	ITA 273/MUM/2026	N.A	[A] DARD SE HUMDARD TAK TRUST	
27	ITA 281/MUM/2026	2017-18	[A] DAHEJ HARBOUR AND INFRASTRUCTURE LIMITED	
28	ITA 290/MUM/2026	2016-17	[A] RAJEN KIRTILAL SHAH (E-FILE)	
29	ITA 344/MUM/2026	2016-17	[A] DYNAMIK GLOBAL (E-FILE)	
30	ITA 353/MUM/2026	2016-17	[A] DOVE BUILDCON (E-FILE)	
31	ITA 369/MUM/2026	2026-27	[A] ROTARY MULUND EAST WELFARE TRUST (E-FILE)	
32	ITA 398/MUM/2026	2022-23	[A] DR. MADHUSUDAN PATWARDHAN CHARITABLE TRUST (E-FILE)	
33	ITA 402/MUM/2026	2014-15	[A] DINESH SHERSINGH AGARWAL (E-FILE)	
34	ITA 413/MUM/2026	2007-08	[A] M/S. RAVAL AND COMPANY	
35	ITA 437/MUM/2026	2014-15	[A] RAJESH BASUDEO AGARWAL (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**


Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/MUM/2026	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
2	ITA 9143/MUM/2025	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
3	ITA 713/MUM/2025	2015-16	[D] KANCHAN MARKHEDKAR (E-FILING)	
4	ITA 784/MUM/2025	2016-17	[D] KANCHAN RAKESH MARKHEDKAR (E-FILING)	
5	ITA 787/MUM/2025	2016-17	[D] RAKESH MARKHEDKAR (E-FILING)	
6	ITA 1764/MUM/2025	2017-18	[A] DELUXE RECYCLING INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 3930/MUM/2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
8	ITA 3931/MUM/2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
9	ITA 3932/MUM/2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
10	ITA 3933/MUM/2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
11	ITA 3934/MUM/2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
12	ITA 3949/MUM/2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
13	CO 312/MUM/2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	
14	CO 313/MUM/2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	
15	CO 314/MUM/2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	
16	CO 315/MUM/2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	
17	ITA 5358/MUM/2025	2012-13	[A] SHRI DHARMENDRA PRATAP SINGH	
18	ITA 7109/MUM/2025	2016-17	[A] DIVYA SHAKTI REAL ESTATE PVT LTD (E-FILE)	
19	ITA 7352/MUM/2025	2009-10	[A] M/S. DEEPAK PURSHOTTAM SHAH (HUF)	
20	ITA 7721/MUM/2025	2023-24	[D] MONICA SANKET KHEMUKA (E-FILE)	
21	ITA 7958/MUM/2025	2022-2023	[A] MONICA SANKET KHEMUKA (E-FILE)	
22	ITA 7959/MUM/2025	2023-2024	[A] MONICA SANKET KHEMUKA (E-FILE)	
23	ITA 7982/MUM/2025	2010-11	[A] MANOJ MOHAN MIRCHANDANI (E-FILE)	
24	ITA 7542/MUM/2025	2018-19	[A] MAULANA AZAD ALPSANKHYANK ARTHIK VIKAS MAHAMANDAL MARYADIT	
25	ITA 7930/MUM/2025	7930	[A] RAMESH CHUNILAL GANDHI	

CAUSE LIST OF D BENCH FOR 21-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 8525/MUM/2025	2022-23	[A] MAYUR JOITKUMAR JAIN	
27	ITA 8688/MUM/2025	2017-18	[A] DEEPA RAMCHANDRA KHADE	
28	ITA 436/MUM/2026	2011	[A] RENU SHARMA LEGAL HEIR OF MANOJ KUMAR SHARMA (E-FILE)	
29	ITA 440/MUM/2026	2012-13	[A] RADHA KANNAN (E-FILE)	
30	ITA 454/MUM/2026	2022-23	[A] R.A SHAH AND CO	
31	ITA 456/MUM/2026	2021-22	[A] ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT LTD THROUGH NEHA JAIN NEMANI RESOLUTION PROFESIONAL	
32	ITA 460/MUM/2026	2016-17	[A] RAJYOG ENTERPRISES	
33	ITA 466/MUM/2026	2016-17	[A] RAJESH RAJSHEKHAR RAJU (E-FILE)	
34	ITA 553/MUM/2026	2010-11	[A] R.A SHAH AND CO	
35	ITA 569/MUM/2026	2017-2018	[A] RAM GANGWANI (E-FILE)	
36	ITA 570/MUM/2026	2017-2018	[A] RAM GANGWANI (E-FILE)	
37	ITA 603/MUM/2026	2017-18	[A] RAM GANGWANI (E-FILE-SMC)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

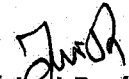
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 56/MUM/2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST	
2	ITA 3798/MUM/2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	
3	ITA 3799/MUM/2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	
4	SA 57/MUM/2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH	
5	ITA 3800/MUM/2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	
6	ITA 3801/MUM/2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	
7	SA 65/MUM/2026	2022-23 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	
8	ITA 4053/MUM/2026	2027-28 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	
9	ITA 4054/MUM/2026	2022-23 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	
10	ITA 3114/MUM/2024	2011-12	[A] METAL TUBE AND ROLLING MILLS (E-FILED(RECALLED MATTER))	
11	ITA 3115/MUM/2024	2010-11	[A] METAL TUBE AND ROLLING MILSS (E-FILED(RECALLED MATTER))	
12	ITA 3116/MUM/2024	2014-15	[A] METAL TUBE AND ROLLING MILLS (E-FILED (RECALLED MATTER))	
13	ITA 7160/MUM/2025	2016-17	[A] MANUGRAPH INDIA LIMITED	
14	ITA 7161/MUM/2025	2017-18	[A] MANUGRAPH INDIA LIMITED	
15	ITA 7584/MUM/2025	2012-13	[A] M K SONS FINE JEWELS PVT LTD (E-FILE)	
16	ITA 8263/MUM/2025	2018-2019	[A] DEEPAK PARSHURAM JADHAV (E-FILE)	
17	ITA 8276/MUM/2025	2015-16	[A] DEVRAT OVERSEAS	
18	ITA 8639/MUM/2025	2018-19	[D] MAN INDUSTRIES (INDIA) LIMITED (E-FILE)	
19	ITA 8641/MUM/2025	2018-19	[D] MERINO SHELTERS PRIVATE LIMITED (E-FILE)	
20	ITA 161/MUM/2026	2014-15	[A] RAM GOPALDAS KESWANI (HUF)	
21	ITA 571/MUM/2026	2017-2018	[A] DIPRA RAM MALI (E-FILE)	
22	ITA 572/MUM/2026	2018-2019	[A] DIPRA RAM MALI (E-FILE)	
23	ITA 573/MUM/2026	2019-2020	[A] DIPRA RAM MALI (E-FILE)	
24	ITA 580/MUM/2026	2012-13	[A] RAJENDRA SINGH KARNAWAT (E-FILE)	
25	ITA 592/MUM/2026	2013-14	[A] DHARMIL ANIL BODANI (E-FILE)	

CAUSE LIST OF D BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 604/MUM/2026	2015-16	[A] DINKAR PANDURANG SAWANT	
27	ITA 619/MUM/2026	N.A	[A] DAYABEN GIRJASHANKER SHETH TRUST	
28	ITA 620/MUM/2026	N.A	[A] DAYABEN GIRJASHANKER SHETH TRUST	
29	ITA 648/MUM/2026	2018-2019	[A] RASHMI RAJKUMAR KARNANI (E-FILE)	
30	ITA 654/MUM/2026	2017-18	[A] SAGUNA RURAL FOUNDATION (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2663/PUN/2025	2025-26	[A] DHURV KNOWLEDGE WELFARE SOCIETY	
2	ITA 2664/PUN/2025	2025-26	[A] DHURV KNOWLEDGE WELFARE SOCIETY	
3	ITA 4033/MUM/2025	2015-16	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
4	ITA 4034/MUM/2025	2016-17	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
5	ITA 4035/MUM/2025	2017-18	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
6	ITA 4036/MUM/2025	2018-19	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
7	ITA 4074/MUM/2025	2011-12	[D] M/S DILIGENT MEDIA CORPORATION LIMITED (E-FILE)	
8	CO 58/MUM/2026	2011-12	[A] DILIGENT MEDIA CORPORATION LIMITED	
9	ITA 6776/MUM/2025	6776	[A] RAJKUMAR ROSHANLAL AGARWAL	
10	ITA 7569/MUM/2025	2014-15	[A] ROHIT DHIRAJLAL MEHTA	
11	ITA 7570/MUM/2025	2014-15	[A] ROHIT DHIRAJLAL MEHTA	
12	ITA 8267/MUM/2025	2016-17	[A] DIMPLE SANGHVI (E-FILE)	
13	ITA 9017/MUM/2025	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	
14	ITA 8/MUM/2026	2013-14	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS & PHILOSOPHY (E-FILE)	
15	ITA 446/MUM/2026	2015-16	[A] D.L.SHAH TRUST FOR APPLIED SCIENCE, TECHNOLOGY, ARTS AND PHILOSO (E-FILE-SMC)	
16	ITA 692/MUM/2026	2020-21	[D] DINESH GULAB MIRCHANDANI (E-FILE)	
17	ITA 689/MUM/2026	2017-18	[D] RAKESH VIRENDRA SINGH (E-FILE)	
18	ITA 690/MUM/2026	2018-19	[D] RAKESH VIRENDRA SINGH (E-FILE)	
19	ITA 691/MUM/2026	2019-20	[D] RAKESH VIRENDRA SINGH (E-FILE)	
20	ITA 708/MUM/2026	2020-21	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
21	ITA 729/MUM/2026	2013-14	[A] DIPTI RAJIV SHAH	
22	ITA 730/MUM/2026	2014-15	[A] DIPTI RAJIV SHAH	
23	ITA 742/MUM/2026	2017-18	[A] MM TRUST MARCH 2014III	
24	ITA 763/MUM/2026	2019-20	[A] RISHI ARJAN KHIANI (E-FILE)	
25	ITA 774/MUM/2026	2019-20	[D] ROQUETTE ASIA PACIFIC PTE LTD (E-FILE)	
26	CO 127/MUM/2026	2019-20	[A] ROQUETTE ASIA PACIFIC PTE LTD	
27	ITA 777/MUM/2026	2018-19	[D] DHANESH MEHTA (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

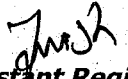
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4686/MUM/2024	2010-11	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
2	ITA 4687/MUM/2024	2009-10	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
3	ITA 4688/MUM/2024	2011-12	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
4	ITA 4689/MUM/2024	2012-13	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
5	ITA 4732/MUM/2024	2011-12	[A] HEMANT MADHUSUDAN SHETH (RECALLED MATTER)	
6	BMA 30/MUM/2025	2017-18	[A] KUMAR RASIKLAL MEHTA	
7	BMA 31/MUM/2025	2017-18	[A] SHAIRUL SHAILESH MEHTA	
8	BMA 36/MUM/2025	2017-18	[A] KUMAR RASIKLAL MEHTA	
9	BMA 37/MUM/2025	-	[A] SHAIRULSHAILESH METHA	
10	BMA 54/MUM/2025	2022-23	[A] SADANAND BHALCHANDRA SULE (E-FILE)	
11	ITA 3901/MUM/2025	2016-17	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
12	ITA 3865/MUM/2025	2014-15	[D] M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILE)	
13	ITA 4970/MUM/2025	2016-17	[A] M/S. MUMBAI UPNAGAR KABADDI ASSOCIATION(TRUST)	
14	ITA 6315/MUM/2025	2015-16	[A] HARSH KAUSHAL CORPORATION	
15	ITA 2730/MUM/2026	2014-15	[A] HARSH KAUSHAL CORPORATION (E-FILE)	
16	ITA 8086/MUM/2025	2012	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
17	ITA 8483/MUM/2025	2018-2019	[A] HOTEL MAHALAXMI (E-FILE)	
18	ITA 8835/MUM/2025	2015-2016	[A] KARUNASHANKER SHUKLA (E-FILE)	
19	ITA 8836/MUM/2025	2015-16	[A] KARUNASHANKER SHUKLA (E-FILE)	
20	ITA 346/MUM/2026	2020-21	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
21	ITA 347/MUM/2026	2021-22	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
22	ITA 349/MUM/2026	2023-24	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	

CAUSE LIST OF E BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 350/MUM/2026	2024-25	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
24	ITA 706/MUM/2026	2019-20	[D] EVIE REAL ESTATE PVT LTD (E-FILE)	
25	ITA 995/MUM/2026	2023-24	[D] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
26	ITA 996/MUM/2026	2024-25	[D] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
27	ITA 958/MUM/2026	2010-11	[A] KARAMTARA ENGINEERING LIMITED (E-FILE)	
28	ITA 962/MUM/2026	2022-2023	[A] TOYO ENGINEERING INDIA PRIVATE LIMITED (E-FILE)	
29	ITA 968/MUM/2026	2012-2013	[A] HARSHAD GANGJI SHAH (E-FILE)	
30	ITA 969/MUM/2026	2013-2014	[A] HARSHAD GANGJI SHAH (E-FILE)	
31	ITA 973/MUM/2026	2012-13	[A] TCM LOGISTICS PVT LTD (E-FILE)	
32	ITA 1009/MUM/2026	2015-16	[D] HEMENDRA RAMJI VIRA (E-FILE)	


Assistant Registrar
UC 17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9052/MUM/2025	2022-23	[A] TOUCHSTONE FINE JEWELLERY (S.G.)	
2	ITA 9053/MUM/2025	2023-24	[A] TOUCHSTONE FINE JEWELLERY (S.G.)	
3	ITA 5851/MUM/2019	2012-13	[D] M/S KOCHI CRICKET P. LTD.	
4	CO 19/MUM/2021	2012-13	[D] KOCHI CRICKET P. LTD.	
5	ITA 239/MUM/2021	2016-17	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
6	ITA 240/MUM/2021	2013-14	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
7	ITA 241/MUM/2021	2014-15	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
8	ITA 242/MUM/2021	2015-16	[D] M/S. KNIGHT RIDERS SPORTS P. LTD.	
9	ITA 954/MUM/2024	2017-18	[D] KNIGHT RIDERS SPORTS PRIVATE LIMITED (E-FILING)	
10	ITA 5952/MUM/2024	2018-19	[D] KNIGHT RIDERS SPORTS PVT. LTD (E-FILING)	
11	ITA 164/MUM/2024	2013-14	[A] HIFZUR REHMAN ANSARI	
12	ITA 3486/MUM/2024	2013-14	[D] EXPO GAS CONTAINERS LIMITED (E-FILED)	
13	ITA 3515/MUM/2024	2013-14	[A] EXPO GAS CONTAINERS LIMITED	
14	BMA 40/MUM/2025	2019-20	[A] SATISH GOPAL RAO (E-FILE)	
15	BMA 41/MUM/2025	2022-23	[A] SHRI AJAY BHAGWATI CHAUHAN	
16	ITA 7101/MUM/2025	2018-19	[A] LATE KISHOREKANT BHIMJI SANGHVI	
17	ITA 7174/MUM/2025	2011-12	[A] KARUNA ANIL GOYAL (E-FILE)	
18	ITA 8165/MUM/2025	2019-20	[A] KAVEETA SATRAMDAS MANDHWANI (E-FILE)	
19	ITA 8956/MUM/2025	2017-18	[D] KUNVERJI RAMJI CHHEDA (E-FILE)	
20	BMA 2/MUM/2026	2022-23	[A] DIPAK KANTI BOSE (E-FILE)	
21	ITA 214/MUM/2026	2021-22	[A] EFFICIENT INSURANCE BROKERS PRIVATE LIMITED (E-FILE)	
22	ITA 295/MUM/2026	2018-19	[D] TATA REALTY AND INFRASTRUCTURE LIMITED (E-FILE)	

CAUSE LIST OF E BENCH FOR 21-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 899/MUM/2026	2018-19	[A] KAMLESH RANI SHARMA	
24	ITA 1071/MUM/2026	2011-12	[A] EMI TRANSMISSION LIMITED (E-FILE)	
25	ITA 1072/MUM/2026	2012-13	[A] EMI TRANSMISSION LIMITED (E-FILE)	
26	ITA 1073/MUM/2026	2013-14	[A] EMI TRANSMISSION LIMITED (E-FILE)	
27	ITA 1074/MUM/2026	2014-15	[A] EMI TRANSMISSION LIMITED (E-FILE)	
28	ITA 1075/MUM/2026	2015-16	[A] EMI TRANSMISSION LIMITED (E-FILE)	
29	ITA 1076/MUM/2026	2016-17	[A] EMI TRANSMISSION LIMITED (E-FILE)	
30	ITA 1077/MUM/2026	2017-18	[A] EMI TRANSMISSION LIMITED (E-FILE)	
31	ITA 1078/MUM/2026	2017-18	[A] EMI TRANSMISSION LIMITED (E-FILE)	


Assistant Registrar
UC 17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

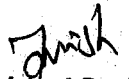
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1264/MUM/2018	2014-15	[D] JAYBHARAT TEXTILES & REAL ESTATE LTD (RECALLED MATTER)	
2	ITA 1265/MUM/2018	2014-15	[D] JAYBHARAT TEXTILES & REAL ESTATE LTD (RECALLED MATTER)	
3	ITA 1979/MUM/2023	2014-15	[D] HANVANT SINGH JABBAR SINGH RANAWAT (RM)	
4	ITA 2525/MUM/2024	2012-13	[D] EUROPEAN TRUST (E-FILING (RECALLED MATTER))	
5	CO 116/MUM/2024	2012-13	[A] EUROPEAN TRUST (RECALLED MATTER)	
6	ITA 1491/MUM/2025	2013-14	[D] TATVA GLOBAL ENVIRONMENT DEONAR LIMITED (E-FILE)	
7	ITA 1492/MUM/2025	2012-13	[D] TATVA GLOBAL ENVIRONMENT DEONAR LIMITED (E-FILE)	
8	ITA 4661/MUM/2025	2011-2012	[A] KOMAL RAVJI CHHEDA (E-FILE)	
9	ITA 4836/MUM/2025	2012-13	[A] KISHORE KRISHN PATKI	
10	ITA 4878/MUM/2025	2013-14	[A] EDWISE INTERNATIONAL PROP EDWISE CONSULTANTS PRIVATE LIMITED (E-FILE)	
11	ITA 5167/MUM/2025	2016-17	[A] TRENT LIMITED	
12	ITA 5243/MUM/2025	2016-17	[D] TRENT LIMITED	
13	ITA 5578/MUM/2025	2013-14	[A] MOHD AMIN ESMAIL FAZLANI (E-FILE)	
14	ITA 6615/MUM/2025	2014-15	[D] KISHOR PREMCHAND LAHRANI HUF (E-FILE)	
15	ITA 6616/MUM/2025	2015-16	[D] KISHOR PREMCHAND LAHRANI HUF (E-FILE)	
16	ITA 6617/MUM/2025	2016-17	[D] KISHOR PREMCHAND LAHRANI HUF (E-FILE)	
17	ITA 6618/MUM/2025	2014-15	[D] PUNEET KISHOR LAHRANI (E-FILE)	
18	ITA 6619/MUM/2025	2015-16	[D] PUNEET KISHOR LAHRANI (E-FILE)	
19	ITA 6620/MUM/2025	2014-15	[D] REENA KISHOR LAHRANI (E-FILE)	
20	ITA 6621/MUM/2025	2015-16	[D] REENA KISHOR LAHRANI (E-FILE)	
21	ITA 6622/MUM/2025	2014-15	[D] LOKESH SHANKAR GURNANI (E-FILE)	
22	ITA 6623/MUM/2025	2014-15	[D] MEHR LOKESH GURNANI (E-FILE)	
23	ITA 7699/MUM/2025	2014-15	[D] KISHOR PREMCHAND LAHRANI (E-FILE)	
24	CO 293/MUM/2025	2015-16	[A] PUNEET KISHOR LAHRANI	
25	CO 294/MUM/2025	2014-15	[A] PUNEET KISHOR LAHRANI	
26	CO 295/MUM/2025	2015-16	[A] REENA KISHOR LAHRANI	
27	CO 296/MUM/2025	2014-15	[A] REENA KISHOR LAHRANI	
28	CO 297/MUM/2025	2014-15	[A] MEHR LOKESH GURNANI	
29	CO 298/MUM/2025	2014-15	[A] LOKESH SHANKAR GURNANI	
30	CO 299/MUM/2025	2014-15	[A] KISHOR PREMCHAND LAHRANI HUF	

CAUSE LIST OF E BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	CO 300/MUM/2025	2015-16	[A] KISHOR PREMCHAND LAHRANI HUF	
32	CO 301/MUM/2025	2016-17	[A] KISHOR PREMCHAND LAHRANI HUF	
33	CO 375/MUM/2025	2014-15	[A] KISHOR PREMCHAND LAHRANI	
34	ITA 6802/MUM/2025	2018 - 19	[A] KRISHNAN KRISHNAN (E-FILE)	
35	ITA 6911/MUM/2025	2013-14	[D] KIRAN METAL CORPORATION (E-FILE)	
36	CO 144/MUM/2026	2013-14	[A] KIRAN METAL CORPORATION (E-FILE)	
37	ITA 8235/MUM/2025	2014-15	[A] EARNEST MERCANTILE PVT. LTD. (E-FILE)	
38	ITA 8971/MUM/2025	2023-24	[A] ESTATE OF VASANT J PATKI (E-FILE)	
39	ITA 9126/MUM/2025	2009-10	[D] TURAKHA FERROMET PRIVATE LIMITED (E-FILE)	
40	ITA 294/MUM/2026	2006-07	[D] TECH MAHINDRA BPO LIMITED (NOW MERGED WITH TECH MAHINDRA LIMITED) (E-FILE)	
41	ITA 556/MUM/2026	2019-20	[A] HARSHIT SATISH GUPTA	
42	ITA 633/MUM/2026	2014-15	[A] EMERALD ACRES PRIVATE LIMITED (E-FILE)	
43	ITA 632/MUM/2026	2013-14	[A] EMERALD ACRES PRIVATE LIMITED (E-FILE)	
44	ITA 1079/MUM/2026	2018-19	[A] EMI TRANSMISSION LIMITED (E-FILE)	
45	ITA 1080/MUM/2026	2018-19	[A] EMI TRANSMISSION LIMITED (E-FILE)	
46	ITA 1114/MUM/2026	2016-17	[D] EKANSH CONCEPTS LIMITED (E-FILE)	
47	ITA 1137/MUM/2026	2015-16	[D] E O S POWER INDIA PRIVATE LIMITED (E-FILE)	
48	ITA 1148/MUM/2026	2018-19	[A] HIGHWAY CONSUMER CO-OP SOCIETY LTD (E-FILE)	
49	ITA 1154/MUM/2026	2014-2015	[A] KHIMJI DEVA DAKA (E-FILE)	
50	ITA 1160/MUM/2026	2013-14	[A] KAMALAPAT RATANCHAND CHOPRA (E-FILE)	
51	ITA 1163/MUM/2026	2017-18	[A] KWIK 7 (E-FILE)	
52	ITA 1170/MUM/2026	2012-13	[A] K P TEXTILES PRIVATE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF E BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 72/MUM/2025	2016-17	[A] BHUPINDER SINGH	
2	BMA 73/MUM/2025	2017-18	[A] BHUPINDER SINGH	
3	BMA 74/MUM/2025	2018-19	[A] BHUPINDER SINGH	
4	BMA 75/MUM/2025	2019-20	[A] BHUPINDER SINGH	
5	BMA 76/MUM/2025	2016-17	[A] HARPREET SINGH	
6	BMA 77/MUM/2025	2017-18	[A] HARPREET SINGH	
7	BMA 78/MUM/2025	2018-19	[A] HARPREET SINGH	
8	ITA 5599/MUM/2025	2012-13	[A] M/S TICHEM ENTERPRISES (BOMBAY) PVT LTD	
9	ITA 6130/MUM/2025	2016-17	[D] TAHIRABAI AYAZ SHERMAHOMED (E-FILE)	
10	ITA 6032/MUM/2025	2019-2020	[D] HETAL NITIN SHAH (E-FILE)	
11	ITA 8400/MUM/2025	2016-17	[A] KIRAN MANISH PAITHANKAR (E-FILE)	
12	ITA 9121/MUM/2025	2011-12	[D] EAST HYDERABAD EXPRESSWAY LIMITED (E-FILE)	
13	ITA 9074/MUM/2025	2019--20	[A] K ASHAR AND CO.	
14	ITA 299/MUM/2026	2013-14	[A] TASC CHEMICAL INDUSTRIES PRAIVATE LIMITED	
15	ITA 311/MUM/2026	2013-14	[A] TASC CHEMICAL INDUSTRIES PRIVATE LIMITED	
16	ITA 302/MUM/2026	2018-19	[A] M/S. TRIMURTI HEIGHTS AND PROPERTIES PVT LTD	
17	ITA 660/MUM/2026	2008-09	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
18	ITA 661/MUM/2026	2010-11	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
19	ITA 659/MUM/2026	2007-08	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
20	CO 106/MUM/2026	2007-08	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
21	CO 107/MUM/2026	2008-09	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	
22	CO 108/MUM/2026	2010-11	[A] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW	

CAUSE LIST OF E BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**


IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	IT(SS)A 678/MUM/2026	2015-16	[A] TAPASEE PANNU (E-FILE)	
24	IT(SS)A 679/MUM/2026	2016-17	[A] TAPASEE PANNU (E-FILE)	
25	ITA 1188/MUM/2026	2020-21	[A] TRAVEL FOOD SERVICES LIMITED	
26	ITA 1192/MUM/2026	2021-22	[A] HEMENDRA MATHRADAS KOTHARI	
27	ITA 1193/MUM/2026	2022-23	[A] HEMENDRA MATHRADAS KOTHARI	
28	ITA 1202/MUM/2026	2016-17	[A] KRISHNA SHRWAN SUREKA	
29	ITA 1215/MUM/2026	2013-14	[A] TARUN BALI (E-FILE)	
30	ITA 1247/MUM/2026	2018-19	[A] KNIGHT FRANK PROPERTY SERVICES PRIVATE LIMITED (E-FILE)	
31	ITA 1249/MUM/2026	2012-13	[A] M/S TURAKHIA ENGINEERING COMPANY PRIVATE LIMITED (E-FILE)	
32	ITA 1250/MUM/2026	NOT APPLICABLE	[A] KUTCHI VISHA OSWAL JAIN BHINSARA SARVODAYA SANGH (E-FILE)	
33	ITA 1254/MUM/2026	2012-13	[A] HIRALAL TEJSHI LALAN	


Assistant Registrar
UC 17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4710/MUM/2025	2017-18	[D] UPL LIMITED (E-FILE)	
2	ITA 1248/MUM/2025	2016	[D] UPL LIMITED (E-FILE)	
3	ITA 1452/MUM/2025	2020	[A] UPL LIMITED (E-FILE)	
4	ITA 1288/MUM/2025	2021-22	[D] UPL LIMITED (E-FILE)	
5	ITA 1841/MUM/2022	2016-17	[A] UPL LIMITED	
6	CO 78/MUM/2025	2020-21	[A] UPL LIMITED	
7	CO 79/MUM/2025	2016-17	[A] UPL LIMITED	
8	ITA 7870/MUM/2025	2016-2017	[A] VINOD BHAGERIA HUF (E-FILE)	
9	ITA 6635/MUM/2025	2019-20	[A] JODIYA WATER BDESALINATION LIMITED	
10	ITA 9036/MUM/2025	2013	[D] S K REALTY (E-FILE)	
11	ITA 9120/MUM/2025	2014-15	[D] S K REALTY (E-FILE)	
12	ITA 480/MUM/2026	2021-22	[A] J.M.C JEWELS (E-FILE)	
13	ITA 504/MUM/2026	2020-21	[A] SINGIREDDY BAL REDDY (E-FILE)	
14	ITA 528/MUM/2026	2020-21	[A] SUDHAKAR SHARMA (E-FILE)	
15	ITA 612/MUM/2026	2017-18	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED)	
16	ITA 983/MUM/2026	2017	[D] JM FINANCIAL LIMITED (E-FILE)	
17	ITA 665/MUM/2026	2013-14	[D] MAHINDRA LIFESPACE DEVELOPERS LIMITED (E-FILE)	
18	ITA 1018/MUM/2026	2017-18	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
19	ITA 1019/MUM/2026	2013-14	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
20	ITA 1020/MUM/2026	2005-06	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
21	ITA 1021/MUM/2026	2005-06	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
22	ITA 1022/MUM/2026	2008-09	[A] MAHINDRA LIFESPACE DEVELOPERS LIMITED	
23	ITA 1070/MUM/2026	2020-21	[A] MADHUR BAJAJ CHARITABLE TRUST (E-FILE)	
24	ITA 1083/MUM/2026	2013-14	[A] MOHINUDDIN ANWAR GHASWALA (E-FILE)	
25	ITA 1093/MUM/2026	2013-14	[A] MANIMUDRA VINCOM PRIVATE LIMITED (E-FILE)	
26	ITA 1094/MUM/2026	2018-19	[A] MILAP CHAMPALAL MUNOT (E-FILE)	
27	ITA 1107/MUM/2026	2021-22	[A] M P TRADING COMPANY (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 116/MUM/2025	2018-19	[D] SHREE SWAMI SAMARTH SOLAR PARK PRIVATE LIMITED (E-FILING)	
2	ITA 2643/PUN/2025	2025-26	[A] JITO THANE CHAPTER FOUNDATION	
3	ITA 2644/PUN/2025	2024-25	[A] JITO THANE CHAPTER FOUNDATION	
4	ITA 4908/MUM/2025	2017-18	[A] SUVIDHA ENTERPRISES (E-FILE)	
5	ITA 5292/MUM/2025	2013-14	[A] J.B.CHEMICALS AND PHARMACEUTICALS LIMITED(SUCCESSOR TO M/S . BHARATI S MODY INVESTMENT PVT LTD)	
6	ITA 5996/MUM/2025	2018-19	[A] ULTRAMARINE & PIGMENTS.LTD (E-FILE)	
7	ITA 5997/MUM/2025	2021-22	[A] ULTRAMARINE & PIGMENTS LTD (E-FILE)	
8	ITA 6140/MUM/2025	2012-13	[A] SHRI JAYANT BHOGILAL SHAH	
9	ITA 7088/MUM/2025	2020-21	[D] JOY SURENDRA KAPUR (E-FILE)	
10	ITA 7921/MUM/2025	2013-14	[A] UNITYUPLIFT HOMES LLP	
11	ITA 8527/MUM/2025	2016-17	[A] URVIL AKSHAYA JAIN	
12	ITA 8654/MUM/2025	2014-15	[A] URVIL AKSHAYA JANI	
13	ITA 8738/MUM/2025	2015-16	[A] URVIL AKSHAYA JANI	
14	ITA 8899/MUM/2025	2017-18	[A] URVIL AKSHAYA JANI	
15	ITA 9049/MUM/2025	2018-19	[A] URVIL AKSHAYA JANI	
16	ITA 9144/MUM/2025	2020-21	[A] URVIL AKSHAYA JANI	
17	ITA 8600/MUM/2025	2020-2021	[A] VIRAJ VINOD LAD (E-FILE)	
18	ITA 8748/MUM/2025	2018-19	[A] JB MANGHARAM FOODS PVT LTD	
19	ITA 8749/MUM/2025	2012-13	[A] VASANT DEEP NIRMAN PRIVATE LIMITED	
20	ITA 8750/MUM/2025	2011-12	[A] VASANT DEEP NIRMAN PRIVATE LIMITED	
21	ITA 8878/MUM/2025	2015-16	[A] UNITED SISTERS FOUNDATION (E-FILE)	
22	ITA 9141/MUM/2025	2014-15	[A] SHIV PRAKASH ROONGTA HUF (E-FILE)	
23	ITA 296/MUM/2026	2019-2020	[A] FAHAD WAGHOO (E-FILE)	
24	ITA 406/MUM/2026	2015-16	[A] SIMPLEX PAPERS LIMITED (E-FILE)	
25	ITA 1049/MUM/2026	2016-17	[A] FATIMA HIGH SCHOOL (E-FILE)	

JK
Jurish
Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6134/MUM/2024	2010-11	[A] MANOJKUMAR BABULAL PUNAMIYA	
2	ITA 6888/MUM/2024	2014-15	[A] SPAN REALTORS (E-FILING)	
3	ITA 6889/MUM/2024	2015-16	[A] SPAN REALTORS (E-FILING)	
4	ITA 6890/MUM/2024	2012-13	[A] SPAN REALTORS (E-FILING)	
5	ITA 6891/MUM/2024	2021-22	[A] SPAN REALTORS (E-FILING)	
6	ITA 6892/MUM/2024	2018-19	[A] SPAN REALTORS (E-FILING)	
7	ITA 6893/MUM/2024	2020-21	[A] SPAN REALTORS (E-FILING)	
8	ITA 6894/MUM/2024	2016-17	[A] SPAN REALTORS (E-FILING)	
9	ITA 6895/MUM/2024	2019-20	[A] SPAN REALTORS (E-FILING)	
10	ITA 6896/MUM/2024	2013-14	[A] SPAN REALTORS (E-FILING)	
11	ITA 6897/MUM/2024	2012-13	[A] SPAN DEVELOPERS (E-FILING)	
12	ITA 6898/MUM/2024	2013-14	[A] SPAN DEVELOPERS (E-FILING)	
13	ITA 6899/MUM/2024	2014-15	[A] SPAN DEVELOPERS (E-FILING)	
14	ITA 6900/MUM/2024	2017-18	[A] SPAN DEVELOPERS (E-FILING)	
15	ITA 6901/MUM/2024	2015-16	[A] SPAN DEVELOPERS (E-FILING)	
16	ITA 6902/MUM/2024	2016-17	[A] SPAN DEVELOPERS (E-FILING)	
17	ITA 6903/MUM/2024	2012-13	[A] SPAN CONSTRUCTION (E-FILING)	
18	ITA 6904/MUM/2024	2013-2014	[A] SPAN CONSTRUCTION (E-FILING)	
19	ITA 6963/MUM/2024	2019-20	[A] SPAN DEVELOPERS (E-FILING)	
20	ITA 6964/MUM/2024	2020-21	[A] SPAN DEVELOPERS (E-FILING)	
21	ITA 6911/MUM/2024	2018-19	[A] SHREENATH CONSTRUCTION (E-FILING)	
22	ITA 6912/MUM/2024	2020-21	[A] SHREENATH CONSTRUCTION (E-FILING)	
23	ITA 6919/MUM/2024	2019-20	[A] SHREENATH CONSTRUCTION (E-FILING)	
24	ITA 6931/MUM/2024	2015-16	[A] SHREENATH CONSTRUCTION (E-FILING)	
25	ITA 6932/MUM/2024	2017-18	[A] SHREENATH CONSTRUCTION (E-FILING)	
26	ITA 6933/MUM/2024	2016-17	[A] SHREENATH CONSTRUCTION (E-FILING)	
27	ITA 953/MUM/2025	2019-20	[A] JAYESH GANGARAM NADKARNI (E-FILING)	
28	ITA 4427/MUM/2025	2011-12	[A] VALCHAND BHALRAJ SHAH	
29	ITA 5755/MUM/2025	2019-20	[A] V. TEX WVG AND MFG MILLS PRIVATE LIMITED	
30	ITA 6105/MUM/2025	2017-18	[D] VAIBHAV VIJAY SAWANT (E-FILE)	
31	ITA 6940/MUM/2025	2012-13	[A] VIJAY BIHARI KANDHARI	

CAUSE LIST OF F BENCH FOR 22-APRIL-2026 (WEDNESDAY)**BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
32	ITA 6941/MUM/2025	2011-12	[A] VIJAY BIHARI KANDHARI	
33	ITA 6942/MUM/2025	2013-14	[A] VIJAY BIHARI KANDHARI	
34	ITA 7513/MUM/2025	2016-17	[A] FAIYAZ ABDULGHANI DALVI (E-FILE)	
35	ITA 7681/MUM/2025	2013-14	[A] JAYESH TARACHAND KOTHARI HUF	
36	ITA 8326/MUM/2025	2014-15	[A] JAGDAMBA TEXTILES PVT LTD	
37	ITA 8327/MUM/2025	2015-16	[A] JAGDAMBA TEXTILES PVT LTD	
38	ITA 8328/MUM/2025	2016-17	[A] JAGDAMBA TEXTILES PVT LTD	
39	ITA 9171/MUM/2025	2018-19	[D] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
40	ITA 9172/MUM/2025	2022-23	[A] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
41	ITA 9173/MUM/2025	2023-24	[A] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
42	ITA 781/MUM/2026	2022-23	[D] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
43	ITA 871/MUM/2026	2023-24	[D] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
44	ITA 9219/MUM/2025	2013-14	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
45	ITA 9220/MUM/2025	2014-15	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
46	ITA 9221/MUM/2025	2015-16	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
47	ITA 9222/MUM/2025	2016-17	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
48	ITA 9223/MUM/2025	2017-18	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
49	ITA 9224/MUM/2025	2018-19	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
50	ITA 9246/MUM/2025	2020-21	[A] JANSEVAK CO-OP CREDIT SOCIETY LTD	
51	ITA 309/MUM/2026	2018-19	[A] VASHI INFOTECH PARK PREMISES CO OP SOCIETY LTD	
52	ITA 1150/MUM/2026	N.A	[A] JANTA KI AWAAZ FOUNDATION (E-FILE)	
53	ITA 1159/MUM/2026	2015-16	[A] VILLOT CARDOZO (E-FILE)	
54	ITA 1161/MUM/2026	2016-17	[A] MANGESH SUDAM LAVALE (E-FILE)	
55	ITA 1162/MUM/2026	2019-20	[A] MANGESH SUDAM LAVALE (E-FILE)	
56	ITA 1173/MUM/2026	2019-20	[A] MIHIR BIPINBHAI PAREKH (E-FILE)	
57	ITA 1189/MUM/2026	2012-13	[A] MAHENDRA GHISULAL SHAH HUF	
58	ITA 1194/MUM/2026	2017-18	[A] MASHHUDA ABDULLAH SELIA	
59	ITA 1243/MUM/2026	2023-24	[A] A1- FACILITY AND PROPERTY MANAGERS PVT LTD (E-FILE)	
60	ITA 1258/MUM/2026	2016-17	[A] JAGDISH GOBINDRAM HEMRAJANI	
61	ITA 1265/MUM/2026	2015-16	[A] JAY GAGANGIRI SAHAKARI PATSANSTHA LTD (E-FILE)	

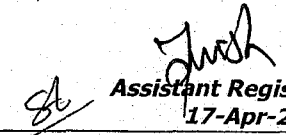
SA
Pruthi
Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUETH, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 754/MUM/2024	2018-19	[A] SUBODH KUMAR AGARWAL (E-FILED (RECALLED MATTER))	
2	ITA 6029/MUM/2024	2010-11	[A] MANSUKH GALA	
3	ITA 6030/MUM/2024	2012-13	[A] MANSUKH GALA	
4	ITA 6031/MUM/2024	2014-15	[A] MANSUKH GALA	
5	ITA 6032/MUM/2024	2015-16	[A] MANSUKH GALA	
6	ITA 6033/MUM/2024	2016-17	[A] MANSUKH GALA	
7	ITA 6219/MUM/2024	2015-16	[A] JINAY MANSUKH GALA	
8	ITA 6220/MUM/2024	2014-15	[A] JINAY MANSUKH GALA	
9	ITA 6221/MUM/2024	2013-14	[A] JINAY MANSUKH GALA	
10	ITA 6222/MUM/2024	2012-13	[A] JINAY MANSUKH GALA	
11	ITA 6223/MUM/2024	2011-12	[A] JINAY MANSUKH GALA	
12	ITA 6224/MUM/2024	2015-16	[A] YOGESH KESHAVJI GALA	
13	ITA 6225/MUM/2024	2014-15	[A] YOGESH KESHAVJI GALA	
14	ITA 6226/MUM/2024	2012-13	[A] YOGESH KESHAVJI GALA	
15	ITA 6227/MUM/2024	2010-11	[A] CHHAYA MANSUKH GALA	
16	ITA 6228/MUM/2024	2011-12	[A] DHARIYA NANALAL GALA	
17	ITA 6229/MUM/2024	2010-11	[A] DHAIRYA NANALAL GALA	
18	ITA 6230/MUM/2024	2012-13	[A] DHAIRYA NANALAL GALA	
19	ITA 6231/MUM/2024	2015-16	[A] DHAIRYA NANALAL GALA	
20	ITA 6232/MUM/2024	2010-11	[A] NEETA NANALAL GALA	
21	ITA 6233/MUM/2024	2012-13	[A] NANALAL KESHAVJI GALA	
22	ITA 6234/MUM/2024	2015-16	[A] NANALAL KESHAVJI GALA	
23	ITA 6235/MUM/2024	2012-13	[A] MANISHA YOGESH GALA	
24	ITA 6236/MUM/2024	2011-12	[A] MANISHA YOGESH GALA	
25	ITA 6237/MUM/2024	2010-11	[A] JINAY MANSUKH GALA	
26	ITA 6238/MUM/2024	2010-11	[A] MANISHA YOGESH GALA	
27	ITA 6843/MUM/2024	2011-12	[A] JINAL SHEEL KENIYA (PREVIOUSLY JINAL MANSUKH GALA)	
28	ITA 3058/MUM/2025	2013-14	[D] MAKALU TRADING LIMITED (E-FILE)	
29	ITA 3059/MUM/2025	2015-16	[D] MAKALU TRADING LIMITED (E-FILE)	

CAUSE LIST OF F BENCH FOR 23-APRIL-2026 (THURSDAY)**BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 3060/MUM/2025	2014-15	[D] MAKALU TRADING LIMITED (E-FILE)	
31	ITA 3061/MUM/2025	2016-17	[D] MAKALU TRADING LIMITED (E-FILE)	
32	ITA 3062/MUM/2025	2017-18	[D] MAKALU TRADING LIMITED (E-FILE)	
33	ITA 5544/MUM/2025	2020-21	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
34	ITA 6119/MUM/2025	2020-21	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
35	ITA 6666/MUM/2025	2015-16	[A] VINOD SHYAMSUNDER PASARI (E-FILE)	
36	ITA 6839/MUM/2025	2017-18	[A] JAGRUT YUVAK CO OP CREDIT SOC LIMITED (E-FILE)	
37	ITA 8087/MUM/2025	2015-16	[D] VINOD SHYAMSUNDAR PASARI (E-FILE)	
38	ITA 9025/MUM/2025	2016-17	[A] SHWETA RAJESH PAWASKAR (E-FILE)	
39	ITA 9260/MUM/2025	2022-23	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
40	ITA 9261/MUM/2025	2023-24	[D] SUSHNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
41	ITA 9262/MUM/2025	2024-25	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
42	ITA 9306/MUM/2025	2022-23	[D] FARAKKA-RAIGANJ HIGHWAYS PRIVATE LIMITED (E-FILE)	
43	ITA 630/MUM/2026	2020-21	[A] SHREE MAHALAXMI NAGARI SAHAKARI PATPEDHI LIMITED (E-FILE)	
44	ITA 1269/MUM/2026	2021-22	[A] SHRI SAIBABA CHARITABLE TRUST (E-FILE)	
45	ITA 1273/MUM/2026	2015-16	[A] SHWETA DATTATRAYA GRAMPUROHIT (E-FILE)	
46	ITA 1291/MUM/2026	2018-19	[A] JM FINANCIAL LIMITED (SUCCESSOR TO JM FINANCIAL INSTITUTIONAL SECURITIES LIMITED)	
47	ITA 1305/MUM/2026	2015-16	[A] JAY GAGANGIRI SAHAKARI PATASANSTHA LTD (E-FILE)	
48	ITA 1306/MUM/2026	2015-16	[A] JAY GAGANGIRI SAHAKARI PATASANSTHA LTD (E-FILE)	
49	ITA 1307/MUM/2026	2015-16	[A] JAY GAGANGIRI SAHAKARI PATASANSTHA LTD (E-FILE)	
50	ITA 1308/MUM/2026	2016-17	[A] JAI GAGANGIRI SAHAKARI PATSANSTHA LTD (E-FILE)	
51	ITA 1309/MUM/2026	2016-17	[A] JAY GAGANGIRI SAHAKARI PATASANSTHA LTD (E-FILE)	
52	ITA 1310/MUM/2026	2016-17	[A] JAI GAGANGIRI SAHAKARI PATSANSTHA LTD (E-FILE)	
53	ITA 1311/MUM/2026	2026-27	[A] SHALEM ASSEMBLIES OF GOD MISSION (E-FILE)	
54	ITA 1312/MUM/2026	2026-27	[A] SHALEM ASSEMBLIES OF GOD MISSION (E-FILE)	
55	ITA 1324/MUM/2026	NOT APPLICABLE	[A] SHRI ANDHERI KVO SEVA SAMAJ (E-FILE)	
56	ITA 1327/MUM/2026	2022-23	[A] VAIBHAV BHARAT PAWAR (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**


Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2905/MUM/2022	2012-2013	[A] SHRI SHIRISH CHANDRAKANT SHAH	
2	ITA 2906/MUM/2022	2013-2014	[A] SHRI SHIRISH CHANDRAKANT SHAH	
3	ITA 2907/MUM/2022	2011-2012	[A] SHRI SHIRISH CHANDRAKANT SHAH	
4	ITA 2908/MUM/2022	2010-20211	[A] SHRI SHIRISH CHANDRAKANT SHAH	
5	ITA 2909/MUM/2022	2009-2010	[A] SHRI SHIRISH CHANDRAKANT SHAH	
6	ITA 5476/MUM/2025	2009-10	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
7	ITA 5477/MUM/2025	2010-11	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
8	ITA 5478/MUM/2025	2011-12	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
9	ITA 5479/MUM/2025	2012-13	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
10	ITA 5480/MUM/2025	2013-14	[A] SHIRISH CHANDRAKANT SHAH (E-FILE)	
11	ITA 5850/MUM/2024	2016-17	[D] SVADESHI ENTERPRISES (MUMBAI) (E-FILE)	
12	CO 176/MUM/2025	2016-17	[A] SVADESHI ENTERPRISES (MUMBAI)	
13	ITA 6475/MUM/2024	2013-14	[A] GANPATRAI JAIGOPAL	
14	ITA 308/MUM/2025	2013	[D] GREVEK INVESTMENT & FINANCE PRIVATE LIMITED (E-FILING)	
15	ITA 934/MUM/2025	2015-16	[A] GREVEK INVESTMENT & FINANCE PVT LTD	
16	ITA 3344/MUM/2025	2010-11	[A] 9X MEDIA PRIVATE LIMITED (E-FILE)	
17	ITA 3449/MUM/2025	2016-17	[A] SUBHKAM VENTURES(I) PVT LTD(IN WHICH FLOWERS VALLEY PRIVATE LIMITED)	
18	ITA 7817/MUM/2025	2021-22	[A] SAHIL ENTERPRISES (E-FILE)	
19	ITA 7831/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
20	ITA 7832/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
21	ITA 7846/MUM/2025	2017-18	[A] SOUMYALATHA SADANAND SHETTY (E-FILE)	
22	ITA 9492/MUM/2025	2020-21	[A] M/S.WELLKNOWN POLYESTERS LIMITED (E-FILE)	
23	ITA 184/MUM/2026	2015-16	[A] MR. SUNIL RATNAKAR GUTTE	
24	ITA 185/MUM/2026	2016-17	[A] MR. SUNIL RATNAKAR GUTTE	
25	ITA 606/MUM/2026	2013-14	[A] GHARDA CHEMICALS LIMITED	

CAUSE LIST OF G BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 733/MUM/2026	2015-16	[A] SOOD PAPER AND ALLIED CHEMICALS	
27	ITA 739/MUM/2026	2005-06	[A] SCHOTT GLASS INDIA PRIVATE LIMITED	
28	ITA 740/MUM/2026	2008-09	[A] SCHOTT GLASS INDIA PRIVATE LIMITED	
29	ITA 757/MUM/2026	2015-16	[A] SANJANA CRYOGENIC STORAGES LTD (E-FILE)	
30	ITA 758/MUM/2026	2017-18	[A] SANJANA CRYOGENIC STORAGES LTD (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3072/MUM/2024	2011-12	[A] SHEELA NARESH LODHA (E-FILED)	
2	ITA 5100/MUM/2024	2006-07	[A] SONIYA PUNJABI - ERSTWHILE SONIYA PUNJABI (E-FILE)	
3	ITA 1994/MUM/2025	2015-16	[A] GAUTAMKUMAR NORATMAL JAIN KUMAT	
4	ITA 2743/MUM/2025	2021-22	[A] SUBRAMANIAN ANAND	
5	ITA 3692/MUM/2025	2021-22	[A] SVC INDUSTRIES LIMITED	
6	ITA 4001/MUM/2025	2019-20	[D] SVC INDUSTRIES LIMITED (E-FILE)	
7	ITA 4009/MUM/2025	2020-21	[D] SVC INDUSTRIES LIMITED (E-FILE)	
8	ITA 4089/MUM/2025	2021-22	[D] SVC INDUSTRIES LIMITED (E-FILE)	
9	ITA 5641/MUM/2025	2023-24	[A] STERLING BIOTECH LIMITED	
10	ITA 6208/MUM/2025	2017-18	[D] GENEXT HARDWARE AND PARKS PRIVATE LIMITED (E-FILE)	
11	ITA 6284/MUM/2025	2007-08	[A] GIRISHBHAI SAKARCHAND SHAH	
12	ITA 6443/MUM/2025	2010-11	[A] SUKANIYA PROPERTIES PVT LTD	
13	ITA 7874/MUM/2025	2010-11	[D] SUKANIYA PROPERTIES PRIVATE LIMITED (E-FILE)	
14	ITA 6485/MUM/2025	2015-16	[A] SAMBHAU TIRTH COOPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
15	ITA 6486/MUM/2025	2017-18	[A] SAMBHAU TIRTH COOPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
16	ITA 6581/MUM/2025	2012-13	[A] GAURISHANKAR TUGANRAM PODDAR	
17	ITA 6763/MUM/2025	2012-13	[D] SYNDICATE BANK (NOW MERGED WITH CANARA BANK) (E-FILE)	
18	ITA 6826/MUM/2025	2022-23	[D] SASHWAT CONSTRUWELL PRIVATE LIMITED (E-FILE)	
19	ITA 6842/MUM/2025	2022-23	[D] SUGEE REALTY & DEVELOPERS (INDIA) PRIVATE LIMITED (E-FILE)	
20	ITA 7585/MUM/2025	2018-19	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
21	ITA 7586/MUM/2025	2022-23	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
22	ITA 7867/MUM/2025	2019-20	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
23	ITA 7868/MUM/2025	2020-21	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	

CAUSE LIST OF G BENCH FOR 21-APRIL-2026 (TUESDAY)**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 7869/MUM/2025	2021-22	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
25	ITA 7882/MUM/2025	2019-20	[D] SUNTECK REALTY LIMITED (E-FILE)	
26	ITA 7883/MUM/2025	2020-21	[D] SUNTECK REALTY LIMITED (E-FILE)	
27	ITA 7884/MUM/2025	2021-22	[D] SUNTECK REALTY LIMITED (E-FILE)	
28	ITA 7944/MUM/2025	2021-22	[A] M/S. SUNTECK REALTY LIMITED (E-FILE)	
29	ITA 7949/MUM/2025	2018-19	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
30	ITA 7950/MUM/2025	2019-20	[A] M/S. STARLIGHT SYSTEMS (I) LLP(NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
31	ITA 7951/MUM/2025	2020-21	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
32	ITA 7952/MUM/2025	2021-22	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
33	ITA 7953/MUM/2025	2022-23	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
34	ITA 7895/MUM/2025	2021-22	[D] SATGURU CORPORATE SERVICES PRIVATE LIMITED (E-FILE)	
35	ITA 7720/MUM/2025	2023-24	[D] SURAJ OMPRAKASH AGRAWAL (E-FILE)	
36	ITA 7732/MUM/2025	2014-15	[A] SANDHYA RAKESH SHARMA (E-FILE)	
37	ITA 7749/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
38	ITA 7751/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
39	ITA 7906/MUM/2025	2012-13	[A] SURESH NANJI DABHI	
40	ITA 7917/MUM/2025	2015-16	[A] GROOVE FINANCE AND INVESTMENT PVT LTD	
41	ITA 9410/MUM/2025	2017-18	[A] GITANJALI NISTALA (E-FILE)	
42	ITA 715/MUM/2026	2020-21	[A] SHABIL TRAVELS AND FOREX PVT LTD.	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

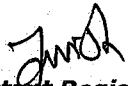
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2075/MUM/2024	2014-15	[A] SANTOSH DEVI MITTAL	
2	ITA 5305/MUM/2025	2012	[D] SURESH AMRUTRAO CHAVAN (E-FILE)	
3	ITA 6924/MUM/2025	2020-21	[A] SHEHZAD VALIMOHAMED MERCHANT (E-FILE)	
4	ITA 7957/MUM/2025	2023-2024	[A] SANKET KHEMUKA (E-FILE)	
5	ITA 7977/MUM/2025	2017-18	[D] SAHIL RAJENDRA LODHA (E-FILE)	
6	ITA 7985/MUM/2025	2015-16	[D] SHARDA CROPChem LIMITED (E-FILE)	
7	CO 109/MUM/2026	2015-16	[A] SHARDA CROPChem LIMITED	
8	ITA 215/MUM/2026	2017-18	[A] ZUBBIN KHMBATTA (E-FILE)	
9	ITA 216/MUM/2026	2017-18	[D] ZUBBIN KHMBATTA (E-FILE)	
10	ITA 635/MUM/2026	2017-2018	[A] GHEVARAM MANGILAL MALI (E-FILE)	
11	ITA 636/MUM/2026	2018-19	[A] GHEVARAM MANGILAL MALI (E-FILE)	
12	ITA 637/MUM/2026	2019-20	[A] GHEVARAM MANGILAL MALI (E-FILE)	
13	ITA 668/MUM/2026	2020-21	[D] GBTL LIMITED (E-FILE)	
14	ITA 720/MUM/2026	2023-24	[A] SOMESHWAR KRUPA CHARITABLE TRUST	
15	ITA 759/MUM/2026	2023-24	[A] SINAI MARITIME SERVICES PVT LTD (E-FILE)	
16	ITA 772/MUM/2026	2017-18	[D] SONIC BIOChem EXTRACTIONS PVT. LTD. (E-FILE)	
17	ITA 776/MUM/2026	2017-18	[D] SAATCHI & SAATCHI PRIVATE LIMITED (E-FILE)	
18	CO 125/MUM/2026	2017-18	[A] SAATCHI AND SAATCHI PRIVATE LIMITED (E-FILE)	
19	ITA 780/MUM/2026	2016-17	[D] SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
20	ITA 796/MUM/2026	2015-16	[D] SHIV SAGAR BUSINESS PREMISES CO.OP. SOC. LTD. (E-FILE)	
21	ITA 809/MUM/2026	2020-21	[A] YUVRAJ DHONDU BHADANE (HUF)	
22	ITA 811/MUM/2026	2017-18	[A] GLOBELINK W W INDIA PVT LTD.	
23	ITA 854/MUM/2026	2013-141	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
24	ITA 855/MUM/2026	2014-15	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
25	ITA 856/MUM/2026	2015-16	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
26	ITA 857/MUM/2026	2016-17	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	
27	ITA 858/MUM/2026	2017-18	[A] SUNSHINE GLOBAL TECHNOLOGIES PVT. LTD. (E-FILE)	

CAUSE LIST OF G BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

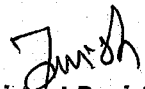
IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
28	ITA 912/MUM/2026	2015-16	[A] M/S.GODREJ INVESTMENT PVT LTD	
29	ITA 914/MUM/2026	2017-18	[A] SOLITAIRE APPLIANCES PRIVATE LIMITED	
30	ITA 930/MUM/2026	2018-19	[A] STRIDES PHARMA SCIENCE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

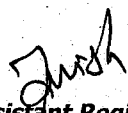
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1057/MUM/2018	2012-13	[A] GRASIM INDUSTRIES LTD	
2	ITA 1563/MUM/2018	2012-13	[D] GRASIM INDUSTRIES LTD	
3	ITA 5546/MUM/2018	2013-14	[A] GRASIM INDUSTRIES LTD	
4	ITA 5547/MUM/2018	2014-15	[A] GRASIM INDUSTRIES LTD	
5	ITA 6405/MUM/2018	2013-14	[D] GRASIM INDUSTRIES LTD	
6	ITA 6406/MUM/2018	2014-15	[D] GRASIM INDUSTRIES LTD	
7	ITA 5327/MUM/2025	N.A	[A] YASH SOCIETY	
8	ITA 5475/MUM/2025	2017-18	[A] WINPRO INDUSTRIES LIMITED (E-FILE)	
9	ITA 5913/MUM/2025	2018-19	[A] GLITTERING APPARTMENTS PRIVATE LIMITED (E-FILE)	
10	ITA 6290/MUM/2025	2011-12	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
11	ITA 157/MUM/2026	2015-16	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
12	ITA 158/MUM/2026	2013-14	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
13	ITA 159/MUM/2026	2014-15	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
14	ITA 160/MUM/2026	2012-13	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
15	ITA 7124/MUM/2025	2009-10	[A] M/S. SHREE KRISHNA STEELS	
16	ITA 7885/MUM/2025	2023-24	[D] GUFIC BIOSCIENCES LIMITED (E-FILE)	
17	CO 30/MUM/2026	2023-24	[A] GUFIC BIOSCIENCES LIMITED (E-FILE)	
18	ITA 7933/MUM/2025	2018-19	[A] GAUTAM ASHOK KUMAR KOHLI	
19	ITA 288/MUM/2026	2017-18	[A] WADHWAGROUP HOLDINGS PRIVATE LIMITED (E-FILE)	
20	ITA 941/MUM/2026	2021-22	[A] YES BANK LIMITED (E-FILE)	
21	ITA 942/MUM/2026	2022-23	[A] YES BANK LIMITED (E-FILE)	
22	ITA 998/MUM/2026	2014-15	[D] ZENITH STEEL PIPES & INDUSTRIES LIMITED (E-FILE)	
23	ITA 1003/MUM/2026	2017-18	[D] WELLSRING HEALTHCARE PRIVATE LIMITED (E-FILE)	
24	ITA 1008/MUM/2026	2010-11	[D] WESTERN IMAGINARY TRANSCON PRIVATE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

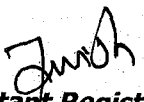
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6864/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LTD, SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PVT LTD (E-FILING (SG))	
2	ITA 4756/MUM/2024	2020-21	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LIMITED (AS SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PRIVATE LIMITED)	
3	ITA 2449/MUM/2024	2011-12	[A] M/S TRANSOCEANIC FINANCIAL ENGINEERING PVT. LTD. (E-FILED)	
4	ITA 6948/MUM/2025	2011-12	[A] M/S. TRANSOCEANIC FINANCIAL ENGINEERING PVT LTD	
5	ITA 2192/MUM/2022	2018-19	[A] SEALED AIR PACKAGING MATERIALS (INDIA) LLP	
6	ITA 5789/MUM/2024	2021-2022	[A] TORAY INTERNATIONAL INDIA PRIVATE LIMITED (E-FILED)	
7	ITA 5811/MUM/2024	2021-22	[A] ICCHAPURAM TOLLWAY PRIVATE LIMITED (E-FILE)	
8	ITA 6758/MUM/2024	2018-19	[A] HINDUSTAN PETROLEUM CORPORATION LIMITED	
9	ITA 6759/MUM/2024	2017-18	[A] HINDUSTAN PETROLEUM CORPORATION LIMITED	
10	ITA 4/MUM/2025	2018	[D] HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILING)	
11	ITA 5/MUM/2025	2017	[D] HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILING)	
12	IT(TP)A 836/MUM/2026	2022-23	[A] HARSHID EXPORTS (E-FILE)	
13	ITA 6850/MUM/2024	2021-22	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PVT LTD (SUCCESSOR OF NOVI DIGITAL ENTERTAINMENT PVT LTD MERGED WITH STAR INDIA PVT LTD)	
14	ITA 7042/MUM/2025	2014-15	[D] IMPERIAL CONSULTANTS AND SECURITIES LIMITED (E-FILE)	
15	ITA 8433/MUM/2025	2010-11	[A] SEJAL KETAN SHAH (SMC)	
16	ITA 9156/MUM/2025	2022-23	[A] SUREPREP (INDIA) PVT LTD	
17	ITA 498/MUM/2026	2017-18	[A] NIRMAL PURSHOTAM BHATIA (SMC)	
18	ITA 1241/MUM/2026	2016-17	[A] PEEJAY BUILDERS PVT. LTD (E-FILE-SMC)	
19	ITA 1244/MUM/2026	2020-21	[A] SHABNAM SHARMA (E-FILE-SMC)	
20	ITA 1246/MUM/2026	2019-20	[A] SHRI SAIBABA CHARITABLE TRUST (E-FILE-SMC)	
21	ITA 1540/MUM/2026	2010-11	[A] MUKESH S. JHANGIANI HUF (SMC)	
22	ITA 1541/MUM/2026	2018-19	[A] RAJESH SUBHASH SHARMA (SMC)	
23	ITA 1615/MUM/2026	2020-21	[A] MOHAMMED BILAL YASIN MOKHNOJIA (SMC-E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1815/MUM/2016	2011-12	[D] INLAYS INDIA P. LTD	
2	ITA 1989/MUM/2016	2011-12	[A] INLAYS INDIA P. LTD	
3	ITA 1507/MUM/2020	2015-16	[A] TIMES GLOBAL BROADCASTING CO. LTD.	
4	ITA 1487/MUM/2021	2016-17	[A] TIMES GLOBAL BROADCASTING COMPANY LTD	
5	ITA 4578/MUM/2024	2020-21	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
6	ITA 4993/MUM/2024	2020-21	[A] TUBACEX TUBES AND PIPES PRIVATE LIMITED	
7	ITA 6300/MUM/2024	2021-22	[A] TIMEKEEPERS THE WATCH BOUTIQUE PVT LTD	
8	ITA 9236/MUM/2025	2022-23	[A] HYVA (INDIA) PRIVATE LIMITED	
9	ITA 5941/MUM/2025	2022-23	[A] IMPERIAL JEWELS	
10	ITA 8436/MUM/2025	2018-19	[A] ARUNA JITENDRA MEHTA (WIFE OF LATE JITENDRA JAYANTILAL MEHTA) (SMC)	
11	ITA 183/MUM/2026	1997-98	[A] JAGDISH KISHORE JHAVERI (SMC)	
12	ITA 200/MUM/2026	2013-2014	[A] ANAND VISHWANATH SUREKA (SMC-E-FILE)	
13	ITA 425/MUM/2026	2014-15	[A] MERU TOWER A CO OP HSG SOC LTD (E-FILE-SMC)	
14	ITA 1320/MUM/2026	2018-19	[A] THE DURU MAHAL CO-OPERATIVE HSG SOCIETY LIMITED (E-FILE-SMC)	
15	ITA 1618/MUM/2026	2021-22	[A] CHEMBUR JYOTI CO-OPERATIVE HOUSING SOCIETY LTD (SMC-E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6637/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD.(FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD) (E-FILE (SG))	
2	ITA 8717/MUM/2025	2022-23	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD. (FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD. (E-FILE (SG))	
3	ITA 7872/MUM/2019	2015-16	[A] JIOSTAR INDIA PRIVATE LIMITED (SG)	
4	ITA 6649/MUM/2018	2014-15	[A] JIOSTAR INDIA PVT LTD (HIGH COURT DIRECTION)	
5	ITA 725/MUM/2021	2016-17	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA P. LTD)	
6	ITA 1077/MUM/2021	2016-17	[A] M/S. ILJIN ELECTRIC CO. LTD.	
7	ITA 2419/MUM/2022	2018-19	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	
8	ITA 2418/MUM/2022	2017-2018	[A] M/S TATA AUTOCOMP SYSTEMS LIMITED	
9	ITA 4104/MUM/2024	2015-16	[A] HINDALCO INDUSTRIES LIMITED	
10	ITA 4614/MUM/2024	2015	[D] HINDALCO INDUSTRIES LTD (E-FILE)	
11	ITA 4941/MUM/2024	2020-21	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILE)	
12	ITA 6778/MUM/2024	2021-22	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILING)	
13	ITA 1899/MUM/2026	2022-23	[A] HCY INDUSTRIAL PARKS PRIVATE LIMITED (E-FILE)	
14	ITA 306/MUM/2026	2019-20	[A] NEEPA VIPUL PAREKH (SMC)	
15	ITA 307/MUM/2026	2018-19	[A] VASHI INFOTECH PARK PRIMISES CO OP SOCIETY LTD (SMC)	
16	ITA 308/MUM/2026	2020-21	[A] VASHI INFOTECH PARK PRMISES.CO OP SOCIETY LTD (SMC)	
17	ITA 310/MUM/2026	2010-11	[A] DILIP AMICHAND MEHTA (SMC)	
18	ITA 8489/MUM/2025	2020-21	[A] ALKA ASHOK KAJNE (E-FILE-SMC)	
19	ITA 1198/MUM/2026	2016-17	[A] SHREE GOVARDHANI SARVAJANIK SEVA SANSTHA (SMC)	
20	ITA 1199/MUM/2026	2014-15	[A] SHREE GOVARDHANI SARVAJANIK SEVA SANSTHA (SMC)	
21	ITA 1200/MUM/2026	2018-19	[A] SHREE GOVARDHANI SARVAJANIK SEVA SANSTHA (SMC)	
22	ITA 1259/MUM/2026	2018-19	[A] AMIT GAJANAN KHEDEKAR (SMC- E-FILE)	
23	ITA 1623/MUM/2026	2017-18	[A] SAVITA RAJARAM KAMKAR (E-FILE-SMC)	

Jurish
Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1698/MUM/2026	2017-18	[A] USHMA ASHISH SHAH (E-FILE (SG))	
2	ITA 1819/MUM/2015	2010-11	[A] TATA STEEL LTD (SG)	
3	ITA 1966/MUM/2016	2011-12	[A] TATA STEEL LTD (SG)	
4	ITA 2463/MUM/2017	2012-13	[A] TATA STEEL LTD (SG)	
5	ITA 203/MUM/2019	2014-15	[A] TATA STEEL LTD. (SG)	
6	ITA 887/MUM/2014	2009-10	[A] TATA STEEL LTD	
7	CO 78/MUM/2014	2009-10	[A] TATA STEEL LTD	
8	ITA 1650/MUM/2014	2009-10	[D] TATA STEEL LTD	
9	ITA 1834/MUM/2015	2010-11	[D] TATA STEEL LTD	
10	ITA 553/MUM/2018	2013-14	[A] TATA STEEL LTD	
11	ITA 2331/MUM/2016	2011-12	[A] HINDUSTAN UNILEVER LIMITED	
12	ITA 3014/MUM/2017	2012-13	[A] HINDUSTAN UNILIVER LTD	
13	ITA 7325/MUM/2017	2013-14	[A] HINDUSTAN UNILEVER LIMITED	
14	ITA 7264/MUM/2018	2014-15	[A] HINDUSTAN UNILEVER LIMITED	
15	ITA 7306/MUM/2019	2015-16	[A] HINDUSTAN UNILEVER LTD.	
16	ITA 1219/MUM/2021	2016-17	[A] HINDUSTAN UNILEVER LTD.	
17	ITA 2485/MUM/2022	2017-18	[A] HINDUSTAN UNILEVER LIMITED	
18	ITA 2486/MUM/2022	2018-19	[A] HINDUSTAN UNILEVER LIMITED	
19	ITA 6655/MUM/2024	2021-22	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
20	ITA 6555/MUM/2025	2017-18	[A] TRANCOCEAN DRILLING SERVICES (INDIA) PVT LTD	
21	ITA 8618/MUM/2025	2016-17	[A] SAI VILAYATRAI & SAI JIWATSINGH KAMBAR DARBAR SAHIB TRUST (E-FILE-SMC)	
22	ITA 397/MUM/2026	2018-19	[A] REETUBALA VISHNU SONI (E-FILE-SMC)	
23	ITA 929/MUM/2026	2019-20	[A] ARVIND VADILAL PUJARI (E-FILE-SMC)	
24	ITA 967/MUM/2026	2019-20	[A] MANISH JAMANBHAI VAISHNAV (E-FILE-SMC)	
25	ITA 1276/MUM/2026	2021-22	[A] M/S. ESTATE OF SHYAMLAL KHEMKA (SMC)	
26	ITA 1925/MUM/2026	2012-13	[A] MART OVERSEAS PRIVATE LIMITED (SMC)	
27	ITA 1929/MUM/2026	2011-12	[A] SMT. GEETA NARENDRA SHAH (E-FILE-SMC)	
28	ITA 1937/MUM/2026	2018-19	[A] AMEY NAGESH RAUL (E-FILE-SMC)	
29	ITA 1949/MUM/2026	2021-22	[A] AGROCORP INDIA TRADE SERVICES PRIVATE LIMITED (E-FILE-SMC)	
30	ITA 1959/MUM/2026	2011-12	[D] AMEESH CHANDRAKANT SHAH (E-FILE-SMC)	
31	ITA 1960/MUM/2026	2014	[D] PANNA LAL MALOO (E-FILE-SMC)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF I BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 308/MUM/2001	1997-98	[D] BARCLAYS BANK PLC	
2	ITA 383/MUM/2001	1997-98	[A] M/S. BARCLAYS BANK PLC	
3	ITA 5199/MUM/2001	1998-99	[D] M/S. BARCLAYS BANK PLC	
4	ITA 5514/MUM/2001	1998-99	[A] M/S. BARCLAYS BANK PLC	
5	ITA 3279/MUM/2004	1999-2000	[A] M/S. BARCLAY BANK PLC	
6	ITA 3280/MUM/2004	2000-2001	[A] M/S. BARCLAY BANK PLC	
7	CO 231/MUM/2013	1997-98	[A] BARCLAYS BANK PLC	
8	CO 232/MUM/2013	1998-99	[A] BARCLAYS BANK PLC	
9	CO 279/MUM/2013	1999-00	[D] BARCLAYS BANK PLC	
10	CO 280/MUM/2013	2000-01	[D] BARCLAYS BANK PLC	
11	CO 281/MUM/2013	2001-02	[D] BARCLAYS BANK PLC	
12	ITA 3926/MUM/2004	1999-2000	[D] M/S. BARCLAY BANK PLC	
13	ITA 3927/MUM/2004	2000-2001	[D] M/S. BARCLAY BANK PLC	
14	ITA 6977/MUM/2006	2001-2002	[D] M/S. BARCLAYS BANK PLC.	
15	ITA 354/MUM/2007	2001-2002	[A] M/S. BARCLAYS BANK PLC	
16	ITA 5667/MUM/2004	2000-01	[D] M/S. AMERICAN EXPRESS BANK LTD.	
17	ITA 9414/MUM/2004	2000-2001	[A] M/S AMERICAN EXPRESS BANK LTD.	
18	ITA 4879/MUM/2007	2001-2002	[A] STANDARD CHARTERD HOLDINGS INC (SUCCESSOR OF AMERICAN EXPRESS BANK LTD	
19	ITA 4984/MUM/2007	2001-2002	[D] M/S. AMERICAN EXPRESS BANK LTD	
20	ITA 7107/MUM/2010	2001-02	[D] AMERICAN EXPRESS BANK LTD	
21	ITA 4970/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A.	
22	ITA 4981/MUM/2007	2002-2003	[D] M/S CITI BANK N.A	
23	ITA 8701/MUM/2010	2003-04	[A] CITIBANK N A	

CAUSE LIST OF I BENCH FOR 20-APRIL-2026 (MONDAY)**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	CO 284/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A.	
25	CO 66/MUM/2013	2004-05	[A] CITI BANK N.R.	
26	CO 89/MUM/2012	2006-07	[A] CITI BANK N.A.	
27	CO 168/MUM/2011	2005-06	[A] CITIBANK N.A.	
28	CO 241/MUM/2014	2008-09	[A] CITIBANK N.A.	
29	CO 156/MUM/2015	2009-10	[A] CITIBANK N.A.	
30	CO 23/MUM/2017	2007-08	[A] CITIBANK N.A.	
31	ITA 188/MUM/2011	2003-04	[D] CITIBANK N.A.	
32	ITA 824/MUM/2011	2004-05	[A] CITIBANK NA	
33	ITA 1133/MUM/2011	2004-05	[D] CITIBANK N.A.	
34	ITA 2227/MUM/2011	2005-06	[A] CITI BANK N.A.	
35	ITA 2577/MUM/2011	2005-06	[D] CITIBANK N A	
36	ITA 4308/MUM/2011	2006-07	[A] CITIBANK N.A.	
37	ITA 4974/MUM/2011	2006-07	[D] CITIBANK N.A.	
38	ITA 5218/MUM/2014	2008-09	[A] CITIBANK N.A.	
39	ITA 5529/MUM/2014	2008-09	[A] BLOOMBERG LP	
40	ITA 5530/MUM/2014	2009-10	[A] BLOOMBERG LP	
41	ITA 6035/MUM/2014	2008-09	[D] CITY BANK NA	
42	ITA 3126/MUM/2015	2007-08	[A] CITIBANK N.A.	
43	ITA 3818/MUM/2015	2007-08	[D] CITI BANK	
44	ITA 3995/MUM/2015	2009-10	[A] CITIBANK N.A.	
45	ITA 4703/MUM/2015	2009-10	[D] CITI BANK	
46	ITA 1571/MUM/2018	2012-13	[D] CITIBANK N.A.	
47	ITA 1645/MUM/2018	2010-11	[D] CITI BANK N.A.	

CAUSE LIST OF I BENCH FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
48	ITA 2081/MUM/2018	2010-11	[A] CITI BANK N.A.	
49	ITA 2082/MUM/2018	2012-13	[A] CITI BANK N.A.	
50	ITA 1346/MUM/2021	2011-12	[A] CITI BANK	
51	ITA 1403/MUM/2021	2011-12	[D] CITIBANK N.A.	
52	ITA 2921/MUM/2022	2013-14	[A] CITIBANK N.A	
53	ITA 3080/MUM/2022	2012-14	[D] M/S CITI BANK	
54	ITA 2454/MUM/2022	2018-2019	[A] GREEN LOTUS LIMITED	
55	ITA 867/MUM/2023	2020-2021	[A] AIOLOS ENGINEERING CORPORATION ((ROCA))	
56	ITA 4393/MUM/2024	AY 2020-21	[A] SIEMENS AKTIENGESELLSCHAFT (E-FILED (ROCA))	
57	ITA 6728/MUM/2024	AY 2021-22	[A] SIEMENS AKTIENGESELLSCHAFT (E-FILING)	
58	ITA 2195/MUM/2025	2022-23	[A] CORNELL UNIVERSITY	
59	ITA 3742/MUM/2025	2019-20	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
60	ITA 6053/MUM/2025	2023-24	[A] BDA PARTNERS LIMITED	
61	ITA 6741/MUM/2025	2023-24	[A] AUDI AG (E-FILE)	
62	ITA 126/MUM/2026	2022-23	[D] MFE FORMWORK TECHNOLOGY SDN. BHD (E-FILE)	


Assistant Registrar
SD
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1746/MUM/2016	2008-09	[A] INGRAM MICRO (INDIA) EXPORTS PTE. LTD	
2	CO 70/MUM/2017	2008-09	[D] INGRAM MICRO (INDIA) EXPORTS PTE. LTD	
3	ITA 7180/MUM/2019	2011-12	[A] INGRAM MICRO (INDIA) EXPORT PTE. LTD (ROCA)	
4	ITA 2148/MUM/2022	2019-20	[A] PARAMOUNT PICTURES INTERNATONAL LTD.	
5	ITA 2432/MUM/2022	2019-20	[A] GCP-OYO I LIMITED ((ROCA))	
6	ITA 2456/MUM/2022	2019-20	[A] GCP-OYO LIMITED	
7	ITA 2701/MUM/2022	2010-2011	[A] PRAKASH VENKATAKRISHNAN	
8	ITA 2135/MUM/2023	2010-2011	[A] PRAKASH VENKATAKRISHNAN ((ROCA))	
9	ITA 1027/MUM/2023	2020-21	[A] NOVARTIS AG	
10	ITA 3230/MUM/2023	2020-21	[A] EDENRED SE	
11	ITA 4335/MUM/2023	2021-22	[A] EDENRED SE (FORMERLY KNOWN AS EDENRED SA)	
12	IT(IT)A 1076/MUM/2025	AY 2022-23	[A] DYNASTY ACQUISITION FPI LTD (E-FILING (ROCA))	
13	IT(IT)A 1975/MUM/2025	2022-2023	[A] DBS BANK LTD (E-FILE)	
14	ITA 1363/MUM/2025	2022-23	[A] UPS ASIA GROUP PTE LTD	
15	ITA 5817/MUM/2025	2019-20	[A] INTERNATIONAL SPECIALTY PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
16	ITA 6527/MUM/2025	2016-17	[A] MR. RAHUL VIJAY RAI	
17	ITA 7894/MUM/2025	2023-24	[A] AZENTIO SOFTWARE PRIVATE LIMITED (E-FILE)	
18	ITA 9021/MUM/2025	2022-23	[A] BANK OF BAHRAIN & KUWAIT B.S.C. (E-FILE)	
19	ITA 8825/MUM/2025	2017-18	[A] MR. SONEPAL SINGH KOHLI	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3330/MUM/2026	2023-2024	[A] BLUESKY 26 LEASING COMPANY LIMITED (S.G. (E-FILE))	
2	ITA 3575/MUM/2026	2023-24	[A] BLUESKY 19 LEASING COMPANY LIMITED (S.G. (E-FILE))	
3	ITA 3576/MUM/2026	2023-24	[A] BLUESKY 30 LEASING COMPANY LIMITED (S.G. (E-FILE))	
4	ITA 3336/MUM/2026	2023-2024	[A] TFDAC IRELAND II LIMITED (S.G. (E-FILE))	
5	SA 46/MUM/2025	2022-23	[A] SKY HIGH XXXIV LEASING COMPANY LIMITED	
6	ITA 1308/MUM/2025	2022-23	[A] SKY HIGH XXXIV LEASING COMPANY LIMITED (E-FILE)	
7	SA 45/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY LIMITED	
8	SA 44/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY 2 LIMITED	
9	ITA 1327/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY LIMITED (E-FILE)	
10	ITA 1328/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY 2 LIMITED (E-FILE)	
11	ITA 4310/MUM/2023	2021-22	[A] SLACK TECHNOLOGIES LIMITED	
12	ITA 979/MUM/2025	2022-23	[A] SLACK TECHNOLOGIES LIMITED ((ROCA))	
13	ITA 1819/MUM/2014	2009-10	[D] LLOYDS REGISTER ASIA -INDIA BRANCH OFFICE	
14	ITA 2022/MUM/2014	2009-10	[A] LLOYD S REGISTER ASIA (INDIA BRANCH OFFICE)	
15	ITA 1284/MUM/2025	2019-20	[A] MR. RAJESH R HEMRAJANI	
16	ITA 4664/MUM/2024	2021-22	[D] LRQA LIMITED (E-FILE)	
17	ITA 4665/MUM/2024	2014-15	[D] LRQA LIMITED (E-FILE)	
18	CO 218/MUM/2025	2014-15	[A] LRQA LIMITED	
19	CO 219/MUM/2025	2021-22	[A] LRQA LIMITED	
20	ITA 8075/MUM/2025	2014-15	[D] DIALOG AXIATA PLC (E-FILE)	
21	ITA 1420/MUM/2025	2016-17	[A] URMI DEBORDHI ROY	
22	ITA 1348/MUM/2025	2022-23	[A] GAL MSN 6072 & 6184 LIMITED ((ROCA))	
23	ITA 1349/MUM/2025	2022-23	[A] JET AIR 17 LIMITED (ROCA)	

CAUSE LIST OF I BENCH FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 1350/MUM/2025	2022-23	[A] YAMUNA AVIATION LEASING LIMITED (ROCA)	
25	ITA 1351/MUM/2025	2022-23	[A] FALGU AVIATION LEASING LIMITED	
26	ITA 1859/MUM/2025	2022-23	[A] VS MSN 36118 CAV DESIGNATED ACTIVITY COMPANY (ROCA)	
27	ITA 1805/MUM/2025	2022-23	[A] PAAL JUPITER COMPANY LIMITED (ROCA)	
28	ITA 7451/MUM/2025	2023	[D] BCD TRAVEL SERVICES BV (E-FILE)	
29	ITA 6067/MUM/2025	2023-24	[A] SKECHERS SARL	
30	ITA 8011/MUM/2025	2023-24	[A] REFINITIV TRANSACTION SERVICES LIMITED	


Assistant Registrar
SD
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1390/MUM/2016	2011-12	[D] MSM SATELLITE (SINGAPORE) PTE. LTD ((ROCA))	
2	ITA 2776/MUM/2016	2011-12	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
3	ITA 2188/MUM/2017	2012-13	[A] MSM SATELLITE (SINGAPORE) PTE LTD	
4	ITA 6882/MUM/2017	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
5	ITA 1237/MUM/2021	2014-15	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
6	ITA 449/MUM/2022	2015-16	[A] MSM SATELITE (SINGAPORE) PTE. LTD	
7	ITA 6903/MUM/2018	2015-16	[A] REUTERS TRANSACTION SERVICES LTD.	
8	ITA 7665/MUM/2019	2016-17	[A] REFINITIV TRANSACTION SERVICES LTD	
9	ITA 356/MUM/2021	2017-18	[A] REFINITIV TRANSACTION SERVICES LTD.	
10	ITA 768/MUM/2022	2018-19	[A] REFINITIV TRANSACTION SERVICES LIMITED	
11	ITA 2339/MUM/2022	2019-20	[A] REFINITIV TRANSACTION SERVICES LIMITED	
12	ITA 1829/MUM/2025	2022-23	[A] TECH DATA (SINGAPORE) PTE LIMITED (E-FILE ROCA)	
13	ITA 3326/MUM/2025	2015-16	[A] DEUTSCHE BANK AG (E-FILE)	
14	ITA 7385/MUM/2025	2022-23	[A] AUSTRALIA AND NEW ZEALAND BAKING GROUP LTD (E-FILE)	
15	IT(IT)A 226/MUM/2026	2022-23	[D] JEFFERIES INTERNATIONAL LIMITED (E-FILE)	
16	CO 104/MUM/2026	2022-23	[A] JEFFERIES INTERNATIONAL LIMITED	
17	ITA 276/MUM/2026	2017-18	[A] MS. ANSHU SINHA	
18	ITA 438/MUM/2026	2021-22	[A] ADVAGEN PHARMA LIMITED (E-FILE)	
19	ITA 525/MUM/2026	2016-17	[D] BAY LINES (E-FILE)	
20	ITA 593/MUM/2026	2015-16	[D] BAY LINES (E-FILE)	
21	ITA 594/MUM/2026	2017-18	[D] BAY LINES (E-FILE)	
22	ITA 595/MUM/2026	2018-19	[D] BAY LINES (E-FILE)	

CAUSE LIST OF I BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 596/MUM/2026	2023-24	[D] BAY LINES (E-FILE)	
24	ITA 2008/MUM/2025	2022-23	[A] INTERNATIONAL AIR TRANSPORT ASSOCIATION (E-FILE)	
25	ITA 2344/MUM/2026	2016	[D] ARC LINE (E-FILE)	
26	ITA 2469/MUM/2026	2017	[D] ARC LINE (E-FILE)	
27	ITA 2506/MUM/2026	2022	[D] ARC LINE (E-FILE)	
28	IT(IT)A 516/MUM/2026	2018-19	[A] ARC LINE (E-FILE)	
29	IT(IT)A 520/MUM/2026	2015-16	[A] BAY LINES (E-FILE)	
30	IT(IT)A 521/MUM/2026	2016-17	[A] BAY LINES (E-FILE)	
31	IT(IT)A 522/MUM/2026	2017-18	[A] BAY LINES (E-FILE)	
32	IT(IT)A 523/MUM/2026	2018-19	[A] BAY LINES (E-FILE)	
33	IT(IT)A 524/MUM/2026	2023-24	[A] BAY LINES (E-FILE)	
34	IT(IT)A 583/MUM/2026	2016-17	[A] ARC LINE (E-FILE)	
35	IT(IT)A 584/MUM/2026	2017-18	[A] ARC LINE (E-FILE)	
36	IT(IT)A 965/MUM/2026	2022-23	[A] ARC LINE (E-FILE)	
37	ITA 1015/MUM/2024	2018-19	[A] INDIA LAND VENTURES LIMITED	
38	ITA 1133/MUM/2026	2018-19	[D] ARC LINE (E-FILE)	

Just
Assistant Registrar
SD 17-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2977/MUM/2017	2012-13	[A] NOVARTIS INDIA LTD ((ROCA))	
2	ITA 4201/MUM/2024	2020-21	[A] UBER INDIA SYSTEMS PRIVATE LIMITED (SUCCESSOR TO UBER INDIA RESEARCH AND DEVELOPMENT PRIVATE LIMITED)	
3	ITA 6050/MUM/2024	2021-22	[A] ROTHSCHILD & CO INDIA PRIVATE LIMITED (E-FILING)	
4	ITA 5214/MUM/2024	2021-22	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED	
5	ITA 6573/MUM/2024	2021-22	[A] UNILEVER INDIA EXPORTS LIMITED (E-FILE)	
6	ITA 6667/MUM/2024	2021-22	[A] VOLKSWAGEN FIDUCIARY SERVICES PVT LTD., EARLIER KNOWN AS VOLKSWAGEN FINANCE PVT LTD.	
7	ITA 7538/MUM/2025	2022-23	[A] VOLKSWAGEN FIDUCIARY SERVICES PVT LTD	
8	ITA 6767/MUM/2025	2022-23	[A] ROTHSCHILD & CO INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 8565/MUM/2025	2008-09	[A] YESMAN INFIN PRIVATE LIMITED ((SMC))	
10	ITA 8299/MUM/2025	2012 13	[A] SIRAJ YUSUF SHAIKH (E-FILE(SMC))	
11	ITA 8843/MUM/2025	2017-2018	[A] VENUS DEVELOPERS (E-FILE(SMC))	
12	ITA 499/MUM/2026	2016-17	[A] NIRMAL PURSHOTAM BHATIA ((SMC))	
13	ITA 500/MUM/2026	2015-16	[A] NIRMAL PURSHOTAM BHATIA ((SMC))	
14	ITA 501/MUM/2026	2014-15	[A] NIRMAL PURSHOTAM BHATIA ((SMC))	
15	ITA 716/MUM/2026	2017-18	[A] KHALIL JAFFAR SHAIKH ((SMC))	
16	ITA 1086/MUM/2026	2016-17	[A] SHANKAR RAJARAM NEELAM (E-FILE)	
17	ITA 1134/MUM/2026	2017-18	[D] SERVEALL CONSTRUCTION PRIVATE LIMITED (E-FILE)	
18	ITA 1255/MUM/2026	2009-10	[A] JIGNESH TALAKSHI GALA ((SMC))	
19	ITA 1293/MUM/2026	2017-18	[A] MUKESH KANTILAL SHAH ((SMC))	
20	ITA 1302/MUM/2026	2024-25	[A] JAYSHREEBEN RAJESHBHAI THAKOR (E-FILE(SMC))	
21	ITA 1546/MUM/2026	2022-23	[A] YERWADA DEVELOPERS PRIVATE LIMITED	
22	ITA 1856/MUM/2026	2017-18	[A] HARSHAD M. JOSHI ((SMC))	
23	ITA 1859/MUM/2026	2015-16	[A] JAYASHREE DEVI RAMJI GUPTA ((SMC))	
24	ITA 1861/MUM/2026	2020-21	[A] VISHAL COOPERATIVE HOUSING SOCIETY ((SMC))	
25	IT(TP)A 1873/MUM/2026	2022-23	[A] OC TANNER INDIA PRIVATE LIMITED (E-FILE)	
26	ITA 1884/MUM/2026	2022-23	[A] UPS EXPRESS PRIVATE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

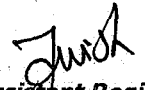
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4780/MUM/2024	2020-21	[A] VOLKSWAGEN AKTIENGESELLSCHAFT	
2	ITA 147/MUM/2025	2015-16	[A] VOLTAS LIMITED	
3	ITA 490/MUM/2025	2015	[D] VOLTAS LIMITED (E-FILING)	
4	ITA 7349/MUM/2025	2013-14	[A] ZENSAR TECHNOLOGIES LIMITED (E-FILE)	
5	ITA 8106/MUM/2025	2013-14	[D] ZENSAR TECHNOLOGIES LIMITED (E-FILE)	
6	ITA 8271/MUM/2025	2014-15	[A] SONALI SONU SOOD ((SMC))	
7	ITA 8557/MUM/2025	2016-17	[D] JAYESH DINESHKUMAR SHAH (E-FILE(SMC))	
8	ITA 8601/MUM/2025	2011-12	[A] VIJAY H SHAH HUF (E-FILE)	
9	ITA 547/MUM/2026	2022-23	[A] ORIENT STAR TRANSPORT, INTERNATIONAL PRIVATE LIMITED	
10	ITA 650/MUM/2026	2013-14	[A] SMT. REKHA MODI (E-FILE(SMC))	
11	ITA 581/MUM/2026	2022-23	[A] POWERWEAVE SOFTWARE SERVICES PVT LTD (E-FILE)	
12	ITA 651/MUM/2026	2015-16	[A] SMT. REKHA MODI (E-FILE(SMC))	
13	ITA 652/MUM/2026	2016-17	[A] SMT. REKHA MODI (E-FILE(SMC))	
14	ITA 808/MUM/2026	2020-21	[A] LINTAS EMPOLYEEES CULTURAL ACTIVITIES TRUST ((SMC))	
15	ITA 835/MUM/2026	2018-19	[A] PRATHAMESH DATTATRAYA SAWANT (E-FILE(SMC))	
16	ITA 1346/MUM/2026	2017-18	[A] PRATIBHA JAYESH SHAH ((SMC))	
17	ITA 1443/MUM/2026	2022-23	[A] RAJ BORAX PRIVATE LIMITED	
18	ITA 1693/MUM/2026	2012-13	[A] SONMARG CO OP HOUSING SOCIETY LTD (E-FILE(SMC))	
19	ITA 1915/MUM/2026	2011-12	[A] ALKA AJIT SHAH ((SMC))	
20	ITA 1920/MUM/2026	2016-17	[A] KANDIVLI HALAI LOHANA MITRA MANDAL TRUST ((SMC))	
21	ITA 1921/MUM/2026	2015-16	[A] KANDIVLI HALAI LOHANA MITRA MANDAL TRUST ((SMC))	
22	ITA 1924/MUM/2026	2010-11	[A] MART OVERSEAS PRIVATE LIMITED ((SMC))	
23	ITA 1961/MUM/2026	2015-16	[D] PANNA LAL MALOO (E-FILE(SMC))	
24	ITA 1989/MUM/2026	2022-23	[A] QAD INDIA PRIVATE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 481/MUM/2013	2008-09	[A] ZENSAR TECHNOLOGIES LTD	
2	ITA 1608/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
3	CO 67/MUM/2014	2009-10	[A] ZENSR TECHNOLOGIES LTD	
4	ITA 2257/MUM/2015	2010-11	[D] ZENSAR TECHNOLOGIES LTD	
5	ITA 1916/MUM/2015	2010-11	[A] ZENSAR TECHNOLOGIES LTD	
6	ITA 2299/MUM/2014	2009-10	[A] PROCTER & GAMBLE HYGINE & HEALTH CARE LTD (ROCA)	
7	ITA 1372/MUM/2015	2010-11	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD (ROCA)	
8	ITA 1366/MUM/2017	2012-13	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD (S.G.(ROCA))	
9	ITA 6610/MUM/2017	2013-14	[A] PROCTER & GAMBLE HYGIENE AND HEALTHCARE LTD (S.G.(ROCA))	
10	ITA 7237/MUM/2018	2014-15	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD (S.G.(ROCA))	
11	ITA 7518/MUM/2019	2015-16	[A] M/S PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD. (S.G.(ROCA))	
12	ITA 1240/MUM/2014	2009-10	[A] PROCTER & GAMBLE HOME PRODUCTS LIMITED	
13	ITA 4217/MUM/2024	2020-2021	[A] PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILED(ROCA))	
14	ITA 6683/MUM/2024	2021-2022	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILE(ROCA))	
15	ITA 1231/MUM/2015	2010-11	[D] PROCTER & GAMBLE HOME PRODUCT LTD	
16	ITA 6447/MUM/2024	2021-2022	[A] PROCTER & GAMBLE HOME PRODUCTS PRIVATE LIMITED (E-FILE (ROCA))	
17	ITA 4541/MUM/2024	2020-21	[A] PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED (E-FILED (ROCA))	
18	ITA 575/MUM/2015	2010-11	[A] PROCTER & GAMBLE HOME PRODUCTS P.LTD	
19	ITA 6582/MUM/2024	2021-22	[A] PROCTER & GAMBLE HEALTH LIMITED ((ROCA))	
20	ITA 4605/MUM/2024	2020-21	[A] MAJESCO SOFTWARE AND SOLUTIONS INDIA PRIVATE LIMITED (E-FILE (ROCA))	
21	ITA 4660/MUM/2024	2020-21	[A] PROCTER & GAMBLE HEALTH LIMITED ((ROCA))	
22	ITA 515/MUM/2026	2022-23	[A] NUCOR REBAR FABRICATION DETAILING AND ESTIMATING SERVICES PRIVATE LIMITED (E-FILE)	
23	ITA 1732/MUM/2026	2016-17	[A] MAHESH BECHARA KAROTRA (E-FILE(SMC))	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

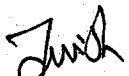
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1162/MUM/2014	2009-10	[A] V2 TECH VENTURES P.LTD	
2	ITA 7174/MUM/2019	2015-16	[A] NIVEA INDIA PVT LTD. ((ROCA))	
3	ITA 1150/MUM/2021	2016-17	[A] NIVEA INDIA P. LTD. ((ROCA))	
4	ITA 1393/MUM/2021	2007-08	[A] NIVEA INDIA P. LTD. ((ROCA))	
5	ITA 2074/MUM/2022	2013-14	[A] WELSPUN GLOBAL BRANDS LTD.	
6	ITA 2075/MUM/2022	2014-15	[A] WELSPUN GLOBAL BRANDS LTD.	
7	ITA 2076/MUM/2022	2015-16	[A] WELSPUN GLOBAL BRANDS LTD.	
8	ITA 2077/MUM/2022	2016-17	[A] WELSPUN GLOBAL BRANDS LTD.	
9	ITA 2183/MUM/2022	2013-14	[D] M/S WELSPUN GLOBAL BRANDS LTD	
10	ITA 2272/MUM/2022	2016-17	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
11	ITA 2273/MUM/2022	2015-16	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
12	ITA 2274/MUM/2022	2014-15	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
13	ITA 4044/MUM/2023	2009-10	[A] NIVEA INDIA PRIVATE LIMITED ((ROCA))	
14	ITA 4045/MUM/2023	2014-15	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
15	IT(TP)A 5795/MUM/2024	AY 2021-22	[A] PUMA ENERGY INDIA PRIVATE LIMITED (E-FILE)	
16	ITA 4046/MUM/2023	2013-14	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
17	ITA 4047/MUM/2023	2012-13	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
18	ITA 4048/MUM/2023	2011-12	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
19	ITA 4049/MUM/2023	2010-11	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
20	ITA 4050/MUM/2023	2008-09	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
21	ITA 4296/MUM/2024	AY 2020-21	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED)	
22	ITA 6939/MUM/2024	2021-22	[A] NIVEA INDIA PRIVATE LIMITED (E-FILING(ROCA))	
23	ITA 6684/MUM/2024	2021-22	[A] PFIZER PRODUCTS INDIA PRIVATE LIMITED (E-FILE)	
24	ITA 6618/MUM/2024	2021-22	[A] RAJ PETRO SPECIALITIES PVT LTD	
25	ITA 1995/MUM/2025	2018-19	[A] OGD SERVICES HOLDINGS LIMITED	
26	ITA 7631/MUM/2025	2022-23	[A] PIRAMAL ENTERPRISES LIMITED (MERGED WITH PIRAMAL FINANCE LTD) (E-FILE)	
27	ITA 8337/MUM/2025	2017-18	[A] KALPANA PIYUSH SANGHVI ((SMC))	
28	ITA 8877/MUM/2025	2018-19	[A] SHIPRA VISHAL BANDLISH (E-FILE (FOB))	
29	ITA 8405/MUM/2025	2022-23	[A] MILLWARD BROWN MARKET RESEARCH SERVICES INDIA PRIVATE LIMITED (E-FILE(SG))	

CAUSE LIST OF J BENCH FOR 23-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**


IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 8820/MUM/2025	2020-21	[A] STANDARD CHARTERED CAPITAL LIMITED	
31	ITA 9433/MUM/2025	2022-23	[A] ORION INDIA SYSTEMS PRIVATE LIMITED	
32	ITA 8561/MUM/2025	2016-17	[A] FEROZA GUPTA ((SMC))	
33	ITA 473/MUM/2026	2015-16	[A] SUSHILA NANA SAVEKAR (E-FILE(SMC))	
34	ITA 470/MUM/2026	2018-19	[A] PURVI NIHAL SHAH (E-FILE(SMC))	
35	ITA 698/MUM/2026	2015-16	[A] SUBHASH BHAWARLAL SOLANKI (E-FILE(SMC))	
36	ITA 866/MUM/2026	2020-21	[A] TRIMURTI INFRASTRUCTURES (E-FILE(SMC))	
37	ITA 868/MUM/2026	2019-20	[A] AMIT PAHUJA (E-FILE(SMC))	
38	ITA 278/MUM/2026	2017-18	[A] MOHAMMED UMAR RAIS AHMED QURESHI ((SMC))	
39	ITA 348/MUM/2026	2022-23	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE(SMC))	
40	ITA 707/MUM/2026	2022-23	[D] EVIE REAL ESTATE PVT LTD (E-FILE (SMC))	
41	ITA 1295/MUM/2026	2017-18	[A] MR. MANISH BHAVANJI BHEDA ((SMC))	
42	ITA 1731/MUM/2026	2016-17	[A] SANJAY MOHAN SHEDGE (E-FILE(SMC))	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3667/MUM/2025	2016-17	[D] BASF INDIA LIMITED (E-FILE)	
2	CO 374/MUM/2025	2016-17	[A] BASF INDIA LIMITED	
3	ITA 2204/MUM/2015	2010-11	[A] LARSEN & TOUBRO INFOTECH LTD	
4	ITA 301/MUM/2019	2011-12	[A] LARSEN & TOUBRO INFOTECH LIMITED	
5	ITA 2244/MUM/2019	2012-13	[A] LARSEN & TOUBRO INFOTECH LIMITED	
6	ITA 2132/MUM/2022	2017-18	[A] KSB LIMITED	
7	ITA 6472/MUM/2024	2021-22	[A] M/S. JSW ENERGY(BARMER)LIMITED (E-FILE)	
8	ITA 9060/MUM/2025	2022-23	[A] EDWARDS LIFESCIENCES (INDIA) PRIVATE LIMITED	
9	ITA 9089/MUM/2025	2022-23	[A] AEGIS CUSTOMER SUPPORT SERVICES PVT LTD.	
10	ITA 3602/MUM/2014	2009-10	[A] ROYAL MULTISPORT PRIVATE LIMITED (FORMERLY KNOWN AS JAIPUR IPL CRICKET P.LTD)	
11	ITA 6717/MUM/2024	2021-22	[A] M/S. KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILING)	
12	ITA 744/MUM/2026	2018-19	[A] KALPATARU PROJECTS INTERNATIONAL LIMITED (FORMERLY KNOWN AS KALPATARU POWER TRANSMISSION LIMITED)	
13	ITA 745/MUM/2026	2020-21	[A] KALPATARU PROJECTS INTERNATIONAL LIMITED (FORMERLY KNOWN AS KALPATARU POWER TRANSMISSION LIMITED)	
14	ITA 985/MUM/2026	2018-19	[D] KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILE)	
15	ITA 986/MUM/2026	2020-21	[D] KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILE)	
16	ITA 1782/MUM/2026	2022-23	[A] KALPATARU PROJECT INTERNATIONAL LIMITED	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1403/MUM/2022	2014-2015	[D] BUNGE INDIA PRIVATE LIMITED	
2	ITA 2357/MUM/2022	2018-19	[A] GRASIM INDUSTRIES LIMITED	
3	ITA 32/MUM/2022	2014-15	[A] BUNGE INDIA PVT. LTD.	
4	ITA 389/MUM/2020	2015-16	[A] GRASIM INDUSTRIES LTD(AS A SUCCESSOR TO ADITYA BIRLA NUVO LTD)	
5	ITA 4173/MUM/2024	2020-21	[A] GRASIM INDUSTRIES LIMITED	
6	ITA 4211/MUM/2024	2020-21	[A] DHL SUPPLY CHAIN INDIA PRIVATE LIMITED	
7	ITA 4555/MUM/2024	2020-21	[A] JAGUAR LAND ROVER INDIA LIMITED (E-FILE)	
8	ITA 4990/MUM/2025	2021-22	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (E-FILE)	
9	ITA 5860/MUM/2024	2021-22	[A] GRASIM INDUSTRIES LIMITED	
10	ITA 6101/MUM/2024	2021-22	[A] DHL SUPPLY CHAIN INDIA PRIVATE LIMITED (E-FILING)	
11	ITA 668/MUM/2022	2017-18	[A] DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD	
12	ITA 776/MUM/2020	2015-16	[D]-M/S. GRASIM INDUSTRIES LIMITED (AS SUCCESSOR TO ADITYA BIRLA NUVO LTD.)	
13	ITA 8090/MUM/2025	2015-16	[D] FERANI HOTELS PVT LTD (E-FILE)	
14	ITA 8404/MUM/2025	2018-19	[A] HARITIMA INFRASTRUCTURE PRIVATE LIMITED (E-FILE (SMC))	
15	ITA 8545/MUM/2025	2020-21	[A] VIRAJ VINOD LAD (E-FILE (SMC))	
16	ITA 865/MUM/2024	2021-22	[D] GRASIM INDUSTRIES LIMITED (E-FILED)	
17	ITA 880/MUM/2023	2019-20	[A] GRASIM INDUSTRIES LIMITED	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6977/MUM/2025	2017-18	[D] EVEREST KANTO CYLINDER LTD (E-FILE)	
2	ITA 4978/MUM/2024	2020-21	[A] DEUTSCHE INDIA PRIVATE LIMITED	
3	ITA 6529/MUM/2024	2021-22	[A] BAYER BIOSCIENCE PVT LTD	
4	ITA 6845/MUM/2024	2021-22	[A] GLOBELINK W W INDIA PRIVATE LIMITED	
5	ITA 5702/MUM/2025	2020-21	[A] FOCE INDUSTRIES (E-FILE)	
6	ITA 5789/MUM/2025	2017-18	[A] EVEREST KANTO CYLINDER LTD	
7	ITA 5876/MUM/2025	2022-23	[A] DHL SUPPLY CHAIN INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 4838/MUM/2024	2020-21	[A] COLGATE-PALMOLIVE (INDIA) LIMITED	
9	ITA 7672/MUM/2025	2017-18	[A] M/S STAR JEWES	
10	ITA 7673/MUM/2025	2018-19	[A] M/S STAR JEWELS	
11	ITA 8321/MUM/2025	2018-19	[D] STAR JEWELS (E-FILE (SMC))	
12	ITA 6907/MUM/2025	2013-14	[D] M/S DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION LIMITED (E-FILE)	
13	ITA 6908/MUM/2025	2014-15	[D] M/S DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION LIMITED (E-FILE)	
14	ITA 1437/MUM/2020	2007-08	[A] GAMMON INDIA LTD.	
15	ITA 1438/MUM/2020	2008-09	[A] GAMMON INDIA LTD.	
16	ITA 1439/MUM/2020	2009-10	[A] GAMMON INDIA LTD.	
17	ITA 1441/MUM/2020	2011-12	[A] GAMMON INDIA LTD.	
18	ITA 1452/MUM/2020	2006-07	[A] GAMMON INDIA LTD.	
19	ITA 2136/MUM/2019	2007-08	[D] M/S GAMMON INDIA LTD.	
20	ITA 2137/MUM/2019	2008-09	[D] M/S GAMMON INDIA LTD.	
21	ITA 2989/MUM/2019	2009-10	[D] M/S GAMMON INDIA LTD.	
22	ITA 2991/MUM/2019	2011-12	[D] M/S GAMMON INDIA LTD.	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 02:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1827/MUM/2026	2010-11	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED (E-FILE)	
2	ITA 1843/MUM/2026	2017-18	[D] JOYNEST PREMISES PVT LTD (E-FILE)	
3	ITA 1938/MUM/2026	2022-23	[A] ENVEA INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 1947/MUM/2026	2022-23	[A] CONTENSTACK INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 1972/MUM/2026	2013-2014	[A] SADIK ALI SHAIKH (E-FILE)	
6	ITA 1988/MUM/2026	2022-23	[A] GEMCORP RECYCLING & TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
7	ITA 3214/MUM/2025	2020-21	[A] TARUN NANDKUMAR SEKSARIA ((SMC))	
8	ITA 5846/MUM/2025	2012-13	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED (E-FILE)	
9	ITA 6138/MUM/2024	AY 2021-22	[A] FOUNDEVER CRM INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SITEL INDIA PRIVATE LIMITED) (E-FILED)	
10	ITA 6627/MUM/2025	2022-23	[A] LANXESS INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 6724/MUM/2024	2021-22	[A] JUNIPER HOTELS LIMITED (E-FILING)	
12	ITA 7194/MUM/2012	2008-09	[A] JACOBS ENGINEERING INDIA P.LTD	
13	ITA 9105/MUM/2025	2013-14	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED (E-FILE)	


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 20-APRIL-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6845/MUM/2025	2010-11	[A] FANCY DIAMONDS INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 7045/MUM/2025	2010	[D] FANCY DIAMONDS INDIA PRIVATE LIMITED (E-FILE)	
3	ITA 7842/MUM/2025	2020-21	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
4	ITA 7843/MUM/2025	2021-22	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
5	ITA 7844/MUM/2025	2022-23	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
6	ITA 7845/MUM/2025	2023-24	[A] KALPESH DATTATRAY KUMBHAR (E-FILE)	
7	ITA 6986/MUM/2025	2014-15	[D] CHANDRESH MAFATLAL GANDHI (E-FILE)	
8	ITA 7536/MUM/2025	2010-11	[A] GIRISH NARPATCHAND KANUNGO	
9	ITA 8010/MUM/2025	2020-21	[A] SHRI S. K SOMANI MEMORIAL TRUST	
10	ITA 9132/MUM/2025	2017-18	[A] YOGI REALTY PRIVATE LIMITED (E-FILE)	
11	ITA 9450/MUM/2025	2023-24	[A] BEAM INFRA SOLUTIONS PRIVATE LIMITED (E-FILE)	
12	ITA 1577/MUM/2026	2018-19	[A] BATOOL RASHID AHMED BAKHLA	
13	ITA 1611/MUM/2026	2010-11	[A] AAKASH MINNING PRIVATE LIMITED (E-FILE)	
14	ITA 1826/MUM/2026	2020-21	[A] AMAR JYOT CO-OP HSG SOCY LTD (E-FILE)	
15	ITA 1836/MUM/2026	2013-2014	[A] JAYESH PHOOLSHANKAR PANDYA (E-FILE)	
16	ITA 1840/MUM/2026	2014-15	[D] KAMLASHMI BUILDERS (E-FILE)	
17	ITA 1844/MUM/2026	2021-22	[A] HARSHAD VASUDEO CHAUDHARI (E-FILE)	
18	ITA 1850/MUM/2026	2014-15	[A] SURESH ANANT PATIL	
19	ITA 1855/MUM/2026	2017-18	[A] JAYESH SURESHCHANDRA SHAH	
20	ITA 7071/MUM/2025	2004-05	[A] EFFICIENT BUILDERS LLP (ERSTWHILE KNOWN AS EFFICIENT BUILDERS LIMITED) (E-FILE)	
21	ITA 7939/MUM/2025	2011-12	[A] ENSEMBLE INFRASTRUCTURE INDIA LTD (E-FILE)	
22	ITA 1768/MUM/2026	2013-14	[A] DHARMAVATI V. BORANA (E-FILE)	

Jurish
Assistant Registrar
5/10 17-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 21-APRIL-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 123/MUM/2026	2018-19	[A] M D FOODS (E-FILE)	
2	ITA 7860/MUM/2025	2018	[D] M D FOODS (E-FILE)	
3	ITA 1504/MUM/2026	2021-22	[A] M/S. R.D CONSTRUCTION	
4	ITA 1505/MUM/2026	2022-23	[A] M/S. R.D CONSTRUCTION	
5	ITA 6141/MUM/2025	2010-11	[A] SHRI MAHENDRA HANSRAJ GANDHI	
6	ITA 6983/MUM/2025	2020-21	[A] MANISH HANSRAJ WADHWA (E-FILE)	
7	ITA 7819/MUM/2025	2006-07	[A] SHRI RAJKUMAR L. DARYANANI	
8	ITA 9403/MUM/2025	2023-24	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
9	ITA 9408/MUM/2025	2023-24	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
10	ITA 1393/MUM/2026	2017-18	[A] SUNIL SHIVRAM PAWAR	
11	ITA 1486/MUM/2026	2024-25	[A] SEJAL PARAS DOSHI	
12	ITA 1583/MUM/2026	2011-12	[A] MANOJ KUMAR SOMAN	
13	ITA 1862/MUM/2026	2018-19	[A] SAROSH BEHRAM DARUWALLA	
14	ITA 1864/MUM/2026	2020-21	[A] DAYIBEN DHUDABHAI PRAJAPATI	
15	ITA 1870/MUM/2026	2012-13	[A] SWATI BHAVIN SHAH	
16	ITA 1879/MUM/2026	2016-17	[A] MR. ARUN VINOD SUD (E-FILE)	
17	ITA 1880/MUM/2026	2023-24	[A] AMOL NUTANSING MERCHANT (E-FILE)	
18	ITA 1881/MUM/2026	2017-18	[A] DNYANESHWAR TRADING AND INVESTMENTS PRIVATE LIMITED (E-FILE)	
19	ITA 1892/MUM/2026	2023-24	[A] ST STANISLAUS INSTITUTION (E-FILE)	
20	ITA 1903/MUM/2026	2019-20	[D] JAY MAHAVIRCHAND JAIN (E-FILE)	
21	ITA 1913/MUM/2026	2010	[D] RASHIDA SHABBIR VAHANVATY (E-FILE)	
22	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	
23	ITA 7887/MUM/2025	2017-18	[D] CASA BUILDERS PVT. LTD. (E-FILE)	
24	ITA 137/MUM/2026	2017-18	[A] BABU RAMCHANDRA SAWANT (E-FILE)	
25	ITA 138/MUM/2026	AY 2017-18	[A] GEETA BABU SAWANT (E-FILE)	

J. M. R.
Assistant Registrar
Sd/-
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 22-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7413/MUM/2025	2015-16	[A] SULEMAN CHAMBERS CO OPERATIVE HOUSING SOCIETY LIMITED	
2	ITA 1857/MUM/2026	2014-15	[A] SULEMAN CHAMBERS CO OPERATIVE HOUSING SOCIETY LIMITED	
3	ITA 4334/MUM/2025	2017-18	[A] DEEGEE SOFTWARE PRIVATE LIMITED	
4	ITA 6516/MUM/2025	2016-17	[A] SANJAY ASHOK JAIN (E-FILE)	
5	ITA 7011/MUM/2025	2018-19	[A] RAJESH VRAJLAL RATHOD	
6	ITA 7342/MUM/2025	2019-20	[D] RAJIV KUMAR KANJIBHAI RAVARIA (E-FILE)	
7	ITA 7410/MUM/2025	2012-13	[A] ADHISH SAMEER TENDULKAR	
8	ITA 7411/MUM/2025	2009-10	[A] SHRI RAMESH CHANDMAL SALECHA	
9	ITA 7492/MUM/2025	2011-12	[A] SAWALCHAND CHUNILAL BAFNA HUF (E-FILE)	
10	ITA 9490/MUM/2025	2015-2016	[A] MATRUMANDIR CO-OP HOUSING SOC LTD (E-FILE)	
11	ITA 45/MUM/2026	2018-19	[A] KARANAJEE SURESHKUMAR (E-FILE)	
12	ITA 96/MUM/2026	2024-25	[A] DEV MARLECHA	
13	ITA 100/MUM/2026	2009-10	[A] KRETEKA INVESTMENTS PRIVATE LIMITED	
14	ITA 109/MUM/2026	2018-19	[A] SUDHA RATNA CHARITABLE TRUST (E-FILE)	
15	ITA 110/MUM/2026	2017-18	[A] MUNNIRPALLAM SUDALAIMUTHU ESAKKY (E-FILE)	
16	ITA 114/MUM/2026	2017-2018	[A] MAYUR JOITKUMAR JAIN (E-FILE)	
17	ITA 1248/MUM/2026	2014-15	[A] SUPRIYA VIVEK AGARWAL (E-FILE)	
18	ITA 1431/MUM/2026	2014-2015	[A] KIRAN FUTERMAL JAIN (E-FILE)	
19	ITA 1760/MUM/2026	2016-17	[A] HARISH CHANNAPPA SHETTY (E-FILE)	


Assistant Registrar
S.D. 17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 23-APRIL-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5309/MUM/2025	2020-21	[A] EVERSINE GREENS CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
2	ITA 6726/MUM/2025	2011-12	[A] KISHORMAL BHABUTMALJI JAIN	
3	ITA 5330/MUM/2025	2017-18	[A] DIAMOND BUILDERS (E-FILE)	
4	ITA 5550/MUM/2025	2017-18	[A] BANSILAL DEEPACHAND SONI	
5	ITA 6827/MUM/2025	2013-2014	[A] SMT SUSHMA GUPTA (E-FILE)	
6	ITA 8002/MUM/2025	2020-2021	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
7	ITA 8003/MUM/2025	2021-2022	[A] SUHAS PURSHOTTAM NAMJOSHI (E-FILE)	
8	ITA 8689/MUM/2025	2012-13	[A] M/S. G.R PANDYA SHARE BROKING LTD COMPANY	
9	ITA 9051/MUM/2025	2019-20	[A] MEHTA CHEM	
10	ITA 9162/MUM/2025	2017-18	[A] M/S. YAKSH METALS	
11	ITA 9226/MUM/2025	2017-18	[A] JAYWANT SHANTARAM LABDE	
12	ITA 9295/MUM/2025	2011-12	[D] VIKESH BABULAL JAIN (E-FILE)	
13	ITA 9298/MUM/2025	2015-16	[A] KAMLESH INDERMAL JAIN (E-FILE)	
14	ITA 9321/MUM/2025	2017-18	[A] NAIKNAVARE DEVELOPERS AND SUNHAR INFRACOM LLP	
15	ITA 1421/MUM/2026	2020-2021	[A] V RAJ BUILDCON (E-FILE)	
16	ITA 1452/MUM/2026	2011-12	[A] GANPAT AMRARAMJI PRAJAPATI	
17	ITA 1432/MUM/2026	AY 2003-04	[A] SOHAM DATA PROCESSING & FINANCE PRIVATE LIMITED (E-FILE),	
18	ITA 1476/MUM/2026	2013-14	[A] PRATUL SHARE CUSTODIAN PVT LTD	
19	ITA 1696/MUM/2026	2012-13	[A] NAGA NAVEEN KUMAR POLAVARAPU (E-FILE)	
20	ITA 1595/MUM/2026	2018-19	[A] TAUFIQ HAROON RASHID ANSARI (E-FILE)	
21	ITA 1977/MUM/2026	2017-18	[A] HILTON CENTRE COMMERCIAL PREMISES CO-OPERATIVE SOCIETY LIMITED (E-FILE)	
22	ITA 1974/MUM/2026	2017-18	[A] VISHNU MADHUKAR KANERKAR (E-FILE)	

Jurick
Assistant Registrar
sd 17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
SPECIAL BENCH CASE**

FOR 20-APRIL-2026 (MONDAY)

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
BEFORE SHRI SAKTIJIT DEY, VICE-PRESIDENT
BEFORE SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

COURT ROOM NO 1 AT 2.30 PM

WEBEX ID 26423668521 PASSWORD 2026

SrI	Appeal Number				Assessee	Bench	Remarks
1	ITA	1586	MUM	2017	Devinder Singh Sahney	I/-	

Justh
**Assistant Registrar
17-Apr-26**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 20-APRIL-2026 (MONDAY)

NIL

Jush
**Assistant Registrar
17-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 21-APRIL-2026 (TUESDAY)

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI ARUN KHODPIA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS After Completion of Regular Bench											
Srl	Appeal Number				Assmt. Year	Assessee				Bench	Remarks
1	ITA	9513	MUM	2025	2011- 12	[D] HARMONY ADDITIVES PRIVATE LIMITED (E-FILE)				SMC	E-File

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS At 12.30 PM for Compliance											
Srl	Appeal Number				Assmt. Year	Assessee				Bench	Remarks
1	ITA	512	MUM	2025	2017- 18	[A] TEJORA TECHNOLOGIES LIMITED (E-FILING)				E	E-FILING
2	ITA	884	MUM	2025	2017- 18	[D] TEJORA TECHNOLOGIES LIMITED (E-FILING)				E	e-filing

Jush
**Assistant Registrar
17-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 22-APRIL-2026 (WEDNESDAY)

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS At 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	4142	MUM	2023	2021- 22	[A] SUNIL MANOHAR GAVASKAR (E-FILED)	I	e-filed		


Assistant Registrar
17-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 23-APRIL-2026 (THURSDAY)

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	3950	MUM	2024	2014- 15	[A] M/S. EKTA CREATIONS PRIVATE LIMITED	E] AT 12:30 PM	
2	ITA	4390	MUM	2024	2014- 15	[D] EKTA CREATIONS PRIVATE LIMITED (E-FILED)	E	e-filed		
3	ITA	7261	MUM	2025	2021- 22	[A] PUSHPA VEDPRAKASH AGARWAL (E-FILE)	C	E-FILE] AT 02:30 (for compliance)	


Assistant Registrar
17-Apr-2026